



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2691/2021	MD. SOHRAB KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS. S K NARGIS MR. M K HUSSAIN MR. A AHMED MS. A MESEN MR. T DEORI	GA, ASSAM
2	PIL(Suo Moto)/3/2022	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.		
ADMISSION				
3	WA/292/2021	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	SC, WATER RESOURCE SC, FINANCE
	WITH			
4	WA/148/2021	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
	WITH			
5	WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
	WITH			
6	WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
	WITH			
7	WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
8	WP(C)/7338/2021	SATISH KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	MR. B CHAKRAVARTY ASSTT.S.G.I.
9	WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA

	WITH I.A.(Civil)/36/2022 in WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	
10	WA/127/2022	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS	MRS. R BORAH SC, RAILWAY	
11	WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM
	WITH I.A.(Civil)/2273/2020 in WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR MR H K J AHMED
12	WA/225/2022	MONIKONGKANA BORA @ MONIKANKANA BORAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE
13	WA/226/2022	MEENAKSHI SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU. GA, ASSAM
14	WA/227/2022	AMIYA KUMAR KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, REVENUE
15	WA/228/2022	TAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MAHMUD MR. M ALI MR. R ISLAM	SC, ELEM. EDU
16	WA/230/2022	DIPJYOTI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR M HOQUE	GA, ASSAM
17	WP(C)/687/2022	NORTH EAST FRONTIER RAILWAY AND 2 ORS Versus BARIKMIYA CHOUDHURY	MR. B K DAS MR H P GUWALA	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN
ORDERS				
18	WA/197/2016 CAVT. NO. 1358/2015	THE UNION OF INDIA and 4 ORS Versus BIJU BARMAN and 2 ORS	MR.S C KEYAL MR. K GOGOI ASSTT.S.G.I.	MR.R ISLAMR-6 FOR CAVEATOR
19	WP(C)/2518/2016	THE UNION OF INDIA Versus MD. SOHRAB ALI and 28 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
20	WA/78/2017	MAHESH TANTI Versus THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MS.S CHAKRABORTY MR.S G BHATTACHARJEE	MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR.P KAKATI(R-6)
21	PIL(Suo Moto)/8/2018	X X X Versus IN RE - THE STATE OF ASSAM AND ANR.	MR S S DEY SC, GHC	GA,ASSAM MR. Y DOLOI (SC, TRANSPORT, R1, R2)
22	WA/119/2018	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA
23	WA/260/2018	UNION OF INDIA AND 3 ORS Versus ON THE DEATH OF OM PRAKASH, HIS LEGAL HEIRS REPRESENTING	MR. S C KEYAL ASSTT.S.G.I.	MR A KALITA AMICUS CURIAE
24	Cont.Cas(C)/565/2020	MIHIR GOSWAMI Versus AJAY KUMAR BHALLA AND 2 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA	MR. R K D CHOUDHURY (R- 1) MS. L DEVI (R-1)

25	Cont.Cas(C)/92/2021	UTPALA KAUR CHOUDHURY Versus MRIDUL CHOUDHURY	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. A CHAMUAH MR. S D ROY MR. B KONWAR MS D DUTTA
26	PIL/1/2022	ANITA VERMA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. K P PATHAK Mr. A Baruah	GA, ASSAM MR. P GOSWAMI (r-1) MR H K SARMA (r-1) SC, HOUSING AND URBAN AFFAIRS
27	WA/12/2022	THE STATE OF MIZORAM AND ANR Versus MIZORAM GORKHA SANGH AND ANR	MR. A CHOUDHURY MR. T CHAKRABORTY	MR. N SHARMA
28	PIL/21/2022	DR. BHASKAR JYOTI GOGOI Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. K K DUTTA	SC, NHAI ASSTT.S.G.I. SC, PWD
29	PIL/26/2022	DR. RAMEN CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. U B SARMA MRS. G SARMA	GA, ASSAM SC, APSC
30	PIL/27/2022	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, NRC ASSTT.S.G.I.
31	PIL/35/2022	BYOMOKESH DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BARUAH MR. S K DAS MR R KARIM MR D BARMAN	SC, HIGHER EDU SC, FINANCE
32	PIL/38/2022 B/O	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
33	WA/69/2022	STAMP VENDORS ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. B C DAS MR. S DUTTA MS. I DAS	GA, ASSAM SC, FINANCE
34	WA/88/2022	SMTI. MAMATAJ BASUMATARY AND 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 30 ORS	MR. M SARANIA MD. S U AHMED	GA, ASSAM SC, BTC SC, FINANCE SC, EDU
35	WA/91/2022	THE ASSAM STATE ELECTION COMMISSION Versus ANIMA DEVI SARKAR AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
36	WP(C)/363/2022	PANKAJ KUMAR DEKA Versus THE RESERVE BANK OF INDIA AND ANR.	MR. R DE	Mukesh Sharma (R-2) MS F RAHMAN (R-2)
37	WP(C)/1648/2022	THE UNION OF INDIA AND 3 ORS. Versus MANISH KUMAR SHAH	MR H GUPTA	
38	WP(C)/1723/2022	M/S BASANTI SEEDS CENTRE Versus THE DGM, BANK OF BARODA AND ANR	B B KAKATI MS. P CHAKRABORTY	MR. M DUTTA MS S DEV
39	I.A.(Civil)/1900/2022 FIXED in WA/6456/2022 WITH WA/6456/2022 (Filing Number)	OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS. Versus SANJIB BORGHAIN OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS. Versus SANJIB BORGHAIN E	MR. M K DAS MR. M K DAS	

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4339/2022	BIMALA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM
<u>ADMISSION</u>				
2	WP(C)/6937/2021	KHURSHED GUL KHAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M HAQUE MR. DITUL DAS MR. R RAHMAN	MR. SURAJIT DAS (R-6) GA, ASSAM MR. R MAZUMDAR (R-5) MR H BEZBARUA (R-5) MS SURAYA RAHMAN (R-6) MR SARFRAZ NAWAZ (R-6) MR. J ABBAS (R-6) MR S A BARBHUYAN (R-6) MR S T ADNAN (R-6) MS. P KHATUN (R-6) MS. F H AHMED (R-6)
<u>ORDERS</u>				
3	CrI.A./190/2019 WITH OFFICE NOTE	SMT BINITA GOGOI Versus STATE OF ASSAM AND ANR	MR G BOKALIAL MR. R R KAUSHIK MR. S BORTHAKUR	MR. P J SAIKIA (R-2) MS. M KECHII (R-2) MS M NIROLA (R-2) PP, ASSAM
4	CrI.A./389/2019 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
5	CrI.L.P./14/2020 in CrI.A./476/2020	SRI MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	MR. S BORA (R-2,3) MR. D P MANDAL (R-2,3) PP, ASSAM

	WITH Crl.A./476/2020 (Filing Number)	MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.		
	WITH I.A.(Crl.)/175/2020	MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	PP, ASSAM
6	CRL.A(J)/56/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	BADAL GOALA Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
7	Crl.A./68/2021 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	UTSAB DAS Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	PP, ASSAM
8	I.A.(Crl.)/551/2021 WITH LCR 4 FILES, P.B.-2 in Crl.A./200/2013 WITH Crl.A./200/2013	BIMAL KRISHNA NATH Versus STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS S PARVEEN	PP, ASSAM
		BIMAL KRISHNA NATH Versus STATE OF ASSAM and ANR.	MS. S DAS MS. K MALAKAR MR. A BHATTACHARYA MS S PARVEEN MR. N BARMAN MS. M DAS MS. J BARMAN	MR. P SHARMAH(R-2) MR. R S MISHRA (r-2) MS. S NAZNEEN (R-2) MR. K M HASSAN (R-2) MR M AHMED(R-2) PP, ASSAM
9	Crl.A./45/2022 WITH LCR 5 FILES WITH I.A.(Crl.)/121/2022 in Crl.A./45/2022	MAJIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
		MAJIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
10	CRL.A(J)/49/2022 WITH LCR 5 FILES	MOHAN TERANG @ MOHAN TERON Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/50/2022 WITH LCR 5 FILES	DEVINSON RONGHANG @ MENSING @ RENSING Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM
12	I.A.(Crl.)/87/2022 WITH LCR 6 FILES, P.B.-3 in Crl.A./38/2020 WITH Crl.A./38/2020	MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
		MD. AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. M A SHEIKH MR. P K DAS MR. D BORA MS F INTAZ	MR. B M CHOUDHURY (R2) MR. U CHOUDHURY (R2) MR A CHAKRABORTY (R2) PP, ASSAM
	WITH I.A.(Crl.)/93/2021 in Crl.A./38/2020	AMIR HASAN @ AMIR HASEM AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MR. D BORA	PP, ASSAM
13	I.A.(Crl.)/290/2022 in CRL.A(J)/4466/2022 WITH CRL.A(J)/4466/2022 (Filing Number)	JITU GOGOI @ SUKAN Versus THE STATE OF ASSAM	MR. U CHOUDHURY	PP, ASSAM
		JITU GOGOI @ SUKAN Versus THE STATE OF ASSAM F		

HEARING

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|----|--|--|--|
| 14 | CRL.A(J)/62/2018
WITH LCR 5 FILES, P.B.-2 | PULIN DAIMARY
Versus
THE STATE OF ASSAM | MR. I A HAZARIKA, AMICUS PP, ASSAM
CURIAE |
| 15 | Crl.A./65/2021
WITH OFFICE NOTE, LCR 4 FILES,
P.B.-2
WITH
I.A.(Crl.)/133/2021
in Crl.A./65/2021 | SHRI LOHIT KUMAR
Versus
THE STATE OF ASSAM AND 2 ORS

SHRI LOHIT KUMAR
Versus
THE STATE OF ASSAM AND 2 ORS | MR D BHATTACHARYA PP, ASSAM

MR D BHATTACHARYA PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./18/2022	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, G M D A
2	Arb.P./19/2022	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR D DEKA MR N J KUMAR	SC, G M D A
ADMISSION				
3	WP(C)/1326/2020 PART-HEARD	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
WITH				
4	WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
WITH				
	I.A.(Civil)/4019/2019 in WP(C)/6720/2017	NEZONE FOODS PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
WITH				
5	WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
WITH				
	I.A.(Civil)/4021/2019 in WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
WITH				
6	WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT

	WITH I.A.(Civil)/4023/2019 in WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
7	WITH WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
8	WITH WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
9	WITH WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
10	WITH WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
11	WITH WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
12	WITH WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
13	WITH WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
14	WITH WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
15	WITH WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
16	WITH WP(C)/1328/2020	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
17	Arb.P./4/2021 FIXED	NURUZ ZAMAN AHMED Versus DIGVIJAY ROY	MS. A BHATTACHARYYA MR. P KALITA	MR S H SIKDAR (R-1)

ORDERS

18 Review.Pet./18/2021
WP(C)/4243/2019 (Disposed)

THE DEPUTY COMMISSIONER,
CHARAIDEO AND ANR.

MR. J PATOWARY

Versus
PREM KANTA TANTABAI AND 7 ORS.

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1 TO 61), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2334/2021	MULARAM NARZARY Versus THE STATE OF ASSAM AND 5 ORS	MS. P BORA	SC, ELEM. EDU MR. A J DAS (R-6) MR P DEKA (R-6) MR. B DEORI (GA ASSAM, R-8)
2	WP(C)/4425/2021	CHITTARANJAN BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH	GA, ASSAM SC, FINANCE
3	WP(C)/4578/2021	PRASHANNA KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
4	WP(C)/7255/2021	MAHFUZUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS N J DAS N ISLAM	SC, SEC. EDU. SC, BTC
5	WP(C)/7348/2021	NANIMA BORO Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	SC, HIGHER EDU
6	Cont.Cas(C)/390/2022	JOWAHAR ALI AHMED AND 5 ORS. Versus SMT. MAMATA HOJAI, AES	MD. S ALOM MR. M S ALAM	
7	Cont.Cas(C)/393/2022	BISHNU LAL CHETRI Versus PRABHAT DAS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	
8	WP(C)/3755/2022 FIXED	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
	WITH I.A.(Civil)/1819/2022 in WP(C)/3755/2022	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
9	WP(C)/4470/2022	M/S ADITI INDUSTRIES Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.

10	WP(C)/4471/2022	SHEIKH NEKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR P C GOSWAMI MR. P P DAS	SC, SEC. EDU. MR A CHALIHA (SC, HEALTH AND MEDICAL EDUCATION) SC, G U
11	WP(C)/4475/2022	KABITA BORA @ KABITA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. J BARMAN	SC, ELEM. EDU SC, SSA
12	WP(C)/4477/2022	HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MS R A MOSTAFI MR. R B GOHAIN N ISLAM	SC, SEC. EDU. GA, ASSAM
13	WP(C)/4478/2022	RITAMONI BHARALUA Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU SC, SSA SC, SEBA
14	WP(C)/4490/2022	ABDUL GAFUR LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M S MAZUMDER MR R DAS	SC, ELEM. EDU
15	WP(C)/4491/2022	DR. SWAGATA NANDINI BAISHYA AND 20 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. K P PATHAK MR. A BORO Mr. A Baruah	MR. D K BAIDYA (SC, NMC) SC, HEALTH
16	WP(C)/4493/2022	PALLAB SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY MS. N THAPA	SC, SEC. EDU. GA, ASSAM
17	WP(C)/4498/2022	PARAMANANDA DAS AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K DEKA MR. D GOGOI	SC, SEC. EDU.
18	WP(C)/4526/2022	NILA KANTA CHUTIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
19	WP(C)/4534/2022	SMTI KALPANA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MS. P BHATTACHARYA MR. A BORUA MS P SARMA	SC, SEC. EDU.
20	WP(C)/4537/2022	MEHER ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN MS D DEORI	SC, SEC. EDU. GA, ASSAM
21	WP(C)/4541/2022	GEETA CHETRY AND 18 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR H MAZUMDER	GA, ASSAM SC, FINANCE SC, EDU
22	WP(C)/4553/2022	RATNA KANTA PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARMAN T TIMUNGPI	SC, ELEM. EDU GA, ASSAM
23	WP(C)/4558/2022	LEENA BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, HIGHER EDU GA, ASSAM SC, FINANCE DEPTT.
24	WP(C)/4562/2022	RINKU KEOT Versus THE STATE OF ASSAM AND 5 ORS	MR. S UPADHAY MS. A LALA	SC, ELEM. EDU GA, ASSAM
25	WP(C)/4572/2022	ABDUL ALIM KHAN Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
26	WP(C)/4573/2022	BIKRAMJIT ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, ELEM. EDU GA, ASSAM
27	WP(C)/4575/2022	HITESH BARMAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM
28	WP(C)/4592/2022	DR. TULUMONI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, HIGHER EDU GA, ASSAM
29	WP(C)/4594/2022	INDIRA THAKURIA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR	SC, SEC. EDU.

30	WP(C)/4595/2022	NILBAGAN GIRLS M E SCHOOL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	SC, SEC. EDU. GA, ASSAM
31	WP(C)/4600/2022	MANORANJAN BHATTACHARJYA Versus THE STATE OF ASSAM AND 4 ORS	MR. R N D SARMA MR. A DHAR MD F FARIDI	SC, SEC. EDU. GA, ASSAM
32	WP(C)/4615/2022	UDDHAB RAJBONGSHI Versus THE STATE OF ASSAM AND 7 ORS	MR. S HUSSAIN MR A N IQBAL	SC, ELEM. EDU GA, ASSAM SC, BTC SC, SSA
ADMISSION				
33	WP(C)/4880/2019	MINAKHI HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. K MOHAMMED	SC, HIGHER EDU MR R SENSUA MR R SENSUA MR D BORAH MR D BORAH
34	WP(C)/3993/2020	DOMON SWARGIARY AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. C GOSWAMI	SC, SEC. EDU. SC, FINANCE SC, BTC
35	WP(C)/5015/2020	ISLAM UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, SEC. EDU.
36	WP(C)/5192/2020	DILIP BORAH Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR. P J SAIKIA MS. M KECHII MR. P BORDOLOI	SC, AAU
37	WP(C)/321/2021	KAMDEV SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR MR D KALITA	SC, SEC. EDU. MR. A DEKA (R-4) MR. I ALAM (SC,NCTE) MR. A K AHMED (R-6) MR. P THAKURIA MR. S BARMAN MR A AHMED (R-6) SC, G U
38	WP(C)/2789/2021	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
39	WP(C)/3856/2021	BONTI DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR. A DEKA (R-7)
40	WP(C)/4018/2021	AIRMARI SENIOR MADRASSA, DHUBRI Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS N DEKARAJA	SC, SEC. EDU. SC, FINANCE
41	WP(C)/4210/2021	HEMONTA GOGOI AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, HIGHER EDU
42	WP(C)/4304/2021	PRATAP BORUAH Versus THE STATE OF ASSAM AND 6 ORS		SC, ELEM. EDU GA, ASSAM MR J PAYENG (R-6,7) MS. C BARMAN (R-6,7)
43	WP(C)/4447/2021	BANI PATHAK Versus THE TEZPUR UNIVERSITY AND 3 ORS.	MR S BORTHAKUR	MR. S K MEDHI (C.G.C., R4) SC, T U
44	WP(C)/5028/2021 FIXED	AFRUZA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE
	WITH I.A.(Civil)/1093/2022 in WP(C)/5028/2021	NASHIR UDDIN AHMED Versus AFRUZA KHATUN AND 6 ORS		SC, ELEM. EDU SC, FINANCE
45	WP(C)/5506/2021	HEM KANTA PHUKAN AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, AG MR. S K MEDHI (R-2)

46	WP(C)/5636/2021	TARUN CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. MR. P MAHANTA MS. P SAHARIA
	WITH I.A.(Civil)/2320/2021 in WP(C)/5636/2021	SARADA KUMAR HALOI Versus TARUN CH. BARMAN	MR. P MAHANTA MS. P SAHARIA	MR. I H SAIKIA

ORDERS

47	WP(C)/2776/2020	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	SC, SEC. EDU. MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA
48	WP(C)/3770/2021	DIBYAJYOTI BORAH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)
49	Cont.Cas(C)/39/2022	ABDUL HAI AND 8 ORS Versus PREETOM SAIKIA AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
50	Cont.Cas(C)/96/2022	MOKADDES ALI AHMED AND 2 ORS Versus PREETOM SAIKIA AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. B GOGOI MR P NAYAK MR A CHALIHA

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6374/2019 WITH LCR	RAHAM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/8327/2019 WITH LCR, FIXED	ABDUL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	Cont.Cas(C)/392/2022	AMIRAN BEGUM @ AMIRAN BEWA Versus RAJ MOHAN ROY, APS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	
4	WP(C)/4476/2022	CHINU ROY Versus UNION OF INDIA AND 4 ORS.	MR. A S DHILLON MR DIFENSO M MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4527/2022	RANJIT MALAKAR AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. P C DEY MR I HAQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4529/2022	ANOWARA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/4531/2022	MAGBAR ALI @ MAGRAB @ MOGRAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/4532/2022	SANKAR DUTTA Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/4559/2022	MD. SAHIDUL ISLAM @ SAHIDUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/4569/2022	ABDUL SALAM SHEK @ ABDUL SALAM Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/4576/2022	OMAR ALI @ OMAR ALI SHEIKH @ UMAR ALI SK Versus THE UNION OF INDIA AND 6 ORS	MD B ISLAM MR. A A MONDAL MR M HOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/4577/2022	MD. MOMTAJ ALI @ MONTAZ ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/4578/2022	MD. AINUL HAQUE Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/4579/2022	FUL BANU @ MUSSTT PHUL BANU Versus THE UNION OF INDIA AND 6 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
15	WP(C)/2570/2018 WITH LCR	SMTI. JAYANTI BHOWMIK Versus THE UNION OF INDIA AND 5 ORS.	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)
16	WP(C)/3174/2018 WITH LCR	MUSST. NASIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	A W AMAN MR. S U AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/3201/2018 WITH LCR	ABDUL JALIL Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/3222/2018 WITH LCR	ABUL KALAM Versus THE UNION OF INDIA AND 6 ORS.	MR. A SHARIF MR. S ZAMAN MS P BARMAN MR. M ALAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/3641/2018 WITH LCR	SIDDIQUE ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MR. A R SIKDAR	SC, NRC (R6) MR J PAYENG MR. D BARUAH ASSTT.S.G.I. (R1) MRS A VERMA SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3AND4)

20	WP(C)/3667/2018 WITH LCR	MAYA RANI BISWAS Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/3673/2018 WITH LCR	ASIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/3692/2018 WITH LCR	KARIM UDDIN @ ABDUL KARIM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/5293/2018 WITH LCR	SRI KHEM PRASAD PANDEY Versus UNION OF INDIA AND 5 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. D SHARMA MS. N BARMAN MS. P SAHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/5295/2018 WITH LCR	MD. LAL CHAN ALI SK. Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

25	I.A.(Civil)/1910/2022 in WP(C)/2414/2022	KUSUM BALA DAS Versus THE UNION OF INDIA AND 6 ORS.	MS. J PAUL MS. S AHMED MS. R KAKATI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2414/2022 WITH LCR	KUSUM BALA DAS Versus THE UNION OF INDIA AND 6 ORS	MS. J PAUL MS. S AHMED MS. R KAKATI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	I.A.(Civil)/1939/2022 in WP(C)/2648/2022	JULMOT ALI Versus THE UNION OF INDIA AND 7 ORS.	MR S DEY MS. D GHOSH MS. P NEOG MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2648/2022 WITH LCR	JULMOT ALI Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	I.A.(Civil)/1941/2022 in WP(C)/3514/2022	IATAN NESSA @ IYATUN NESSA Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM SC, NRC SC, F.T SC, ECI
	WITH WP(C)/3514/2022 WITH LCR	IATAN NESSA @ IYATUN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

28	I.A.(Civil)/1948/2022 in WP(C)/189/2022	NURJAHAN NESSA @ NURJAHAN BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/189/2022 WITH LCR	NURJAHAN NESSA @ NURJAHAN BEGUM Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	I.A.(Civil)/1983/2022 in WP(C)/3798/2020	KHADEJA KHATOON @ KHODEJA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/3798/2020 WITH LCR	KHADEJA KHATOON @ KHODEJA BIBI Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR. A H MOLLAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
30	I.A.(Civil)/1998/2022 in WP(C)/4040/2022	RUNU BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/4040/2022 WITH LCR	RUNU BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>STAY MATTERS</u>				
31	WP(C)/3700/2019 WITH LCR	ANOWARA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR M CHOUDHURY MR S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/5950/2019 WITH LCR	JALALUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/5990/2019 WITH LCR	JARINA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY MR A H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/8137/2019 WITH LCR	GANJA SABA @ MUSSTT. GANJU SABA Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/1792/2020 WITH LCR	ANNA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1531/2021 WP(C) 9451/19(D/O)	MD. NURUL ALI Versus THE STATE OF ASSAM AND 5 ORS	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. D DAS	GA, ASSAM SC, FINANCE SC, WATER RESOURCE
2	WP(C)/5369/2021	INAMUL HAQ Versus THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM	GA, ASSAM
3	Cont.Cas(C)/385/2022	NILIMA BEGUM Versus RATO BASUMATARY AND 2 ORS	MR. A MOBARAQUE	
4	Cont.Cas(C)/386/2022	SMTI SABETERA BIBI @ SABTERA BIBI Versus NIRAN CHANDRA GOGOI	MR. JUNM LASKAR MS N KHATUN	
5	Cont.Cas(C)/387/2022	MOTIOR RAHMAN Versus DIGANTA BARUAH, IPS AND 3 ORS	MR. N ANAND MR. D DAS MS.D SAIKIA	
6	Cont.Cas(C)/388/2022	KRISHAN CHAND SONI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. S BORA	
7	Cont.Cas(C)/391/2022	MALIN DAS AND 9 ORS. Versus DEVASHISH SHARMA, ACS	MR K PUJARI MS. K A PUJARI	
8	Cont.Cas(C)/394/2022	NILAMBAR DAS Versus DIGANTA BARUAH AND 3 ORS	MR. N ANAND MR. D DAS MS.D SAIKIA	
9	WP(C)/3298/2022	BIKASH DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. D DEKA MR H BORAH	GA, ASSAM
10	WP(C)/3428/2022	JAYANTA DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, G U
11	WP(C)/3947/2022	RESUMA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR B SINHA MR. R ISLAM	GA, ASSAM

12	WP(C)/4078/2022	ILHAN MANCHIZ RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, P H E
13	WP(C)/4216/2022 B/O	UTPAL KONWAR AND 2 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM
14	WP(C)/4311/2022	BISHNU RAM GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. D K BHATTACHARYYA MR A ATREYA	GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/4389/2022	BELLAL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A A R KARIM MR. A DEB MS. R R BORAH	SC, P AND R.D. GA, ASSAM
	WITH			
16	WP(C)/2779/2022	BELLAL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. N J DUTTA MR. A A R KARIM MR. A DEB	SC, P AND R.D. GA, ASSAM MR. R MAZUMDAR(R.No.6)
17	WP(C)/4480/2022	SUMAN DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM
18	WP(C)/4489/2022	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
19	WP(C)/4508/2022 FIXED	BIRALA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, WPT AND BC SC, FINANCE
20	WP(C)/4528/2022	JUNU DAS CHETRY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, FINANCE
21	WP(C)/4530/2022	ANJAN KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	ASSTT.S.G.I.
22	WP(C)/4533/2022	GIAS UDDIN FORAJI Versus THE STATE OF ASSAM AND 7 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM
23	WP(C)/4540/2022	PRAMOD CHOUDHURY AND 18 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, FINANCE
24	WP(C)/4545/2022	RAJU BASFAR AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE DEPTT.
25	WP(C)/4552/2022	JACKIE RABHA Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, P H E
26	WP(C)/4554/2022	LACHHIMI @ EBOKOLA SHARMA @ LACHHIMI SHARMA Versus THE UNION OF INDIA AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS P BORA	ASSTT.S.G.I.
27	WP(C)/4560/2022	BHANI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG SC, FINANCE
28	WP(C)/4567/2022	DIPANKAR CHOUDHURY AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	GA, ASSAM
29	WP(C)/4571/2022	NAWAJIT BARMAN Versus THE UNION OF INDIA AND 3 ORS.	DR. P K GOSWAMI MR A BARMAN	ASSTT.S.G.I.
30	WP(C)/4590/2022	BIKROM TOKBI Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 4 ORS	MR. N J KHATANIAR MS S P CHETRY	SC, K A A C SC, HEALTH

31	WP(C)/4593/2022	MD. IDRISH ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS. S P DAS	GA, ASSAM SC, REVENUE
32	WP(C)/4599/2022	BRAJA GOPAL SINHA Versus THE STATE BANK OF INDIA AND 5 ORS	MR. S K GHOSH MS F AHMED	
33	WP(C)/4608/2022 FIXED	SABINA YASMIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A DHAR MD F FARIDI	GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
34	I.A.(Civil)/880/2022 WP(C)/854/2022 (Disposed)	SHRI FAKAR UDDIN CHOUDHURY Versus NURUL AMIN LASKAR AND 4 ORS.	DR. B AHMED MR. A K AZAD MR S A SIKDER	SC, CO OP MR. J M A CHOUDHURY
<u>ADMISSION</u>				
35	WP(C)/264/2018	GOLAP BISWAKARMA Versus THE UNION OF INDIA	MR. R ALI MR. M B ISLAM	MR. S S ROY,CGC ASSTT.S.G.I.
36	WP(C)/3181/2018	AMRIT MINZ Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
37	WP(C)/4751/2018	BIREN SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U C BHATTACHARYYA MR. S S BARUAH	GA, ASSAM MR. N. ANAND (R 2 & 4)
38	WP(C)/7122/2018	KAHINUR SAYEDA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM MR. R K TALUKDAR SC, HEALTH SC, FINANCE
39	WP(C)/7805/2018	POMPI PAUL (DEB) Versus THE STATE OF ASSAM AND 4 ORS.	MR. I AHMED MR. M RAHMAN	GA, ASSAM MR. D HUSSAIN (R-5) MS. C DEKA (R-5)
40	WP(C)/8546/2018	DON DAS Versus THE COAL INDIA LTD AND 2 ORS	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	MR. A M DUTTA SC, COAL INDIA
41	WP(C)/8711/2018	SANKAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO MS. U SARMA	DR. B AHMED GA, ASSAM MS U DAS (R4) SC, HOUSEFED
42	WP(C)/8751/2018	AVINASH KUMAR NATH AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR H K DAS MR. M P SARMA	MS M HAZARIKA (R3) MS. M HAZARIKA MS. S KHOUND MS. S KHOUND SC, GDD
43	WP(C)/8803/2018	ANIL KUMAR YADAV Versus THE UNION OF INDIA AND 3 ORS.	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	MR. S C KEYAL (ASSTT.S.G.I.) MR. S. S. ROY (FOR ALL RESPONDENTS) ASSTT.S.G.I.
WITH				
44	WP(C)/7201/2018	PRABHU DAYAL Versus THE UNION OF INDIA AND 4 ORS.	MS. K YADAV MS. M BHATTACHARJEE MR. A KABRA MR. R L YADAV	MR. D C BORAH (CGC, R1- R5) ASSTT.S.G.I.
45	WP(C)/8876/2018	NO. G/95488K RFN/GD (NOW HAV/GD) TIKA RAM NEPAL Versus THE UNION OF INDIA AND 4 ORS.	MR. P N SHARMA	MR. S C BISWAS (R5) MR H GUPTA (C.G.C., R1- R4) MR. P S BISWAS (R5) MS A BORAH (R5) ASSTT.S.G.I.
46	WP(C)/4127/2021	BAKUL ROY Versus THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. S NATH	SC, PWD
47	WP(C)/1499/2022	SAMINDRA NATH KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	GA, ASSAM SC, FINANCE

ORDERS

48	Cont.Cas(C)/95/2019	ON DEATH OF HAREN DAS HIS LEGAL HEIR Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
WITH				
49	Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
50	Review.Pet./160/2019 WP(C) 3632/18 (D/O)	SRI AMIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS. N MAHANTA	SC, SEC. EDU. MR. A K PURKAYASTHA MR. S K DAS
51	Review.Pet./45/2021 WP(C) 3023/2020 (Disposed)	MAMONI KALITA BEZBARUA Versus SANGITA HALOI BARUAH AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM MR. U K NAIR (r-1) MR. D BHUYAN (r-1) MS N NEWME (r-1)
52	Review.Pet./103/2022 WP(C) 6327/2019 (Disposed)	BINA BALA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM
STAY MATTERS				
53	WP(C)/6501/2018	BINIT KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. A B T HAQUE MR. P KAKATI	GA, ASSAM MR. B GOGOI (R- 3 & 4) MR P NAYAK (R- 3 & 4)

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 120), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

1	I.A.(Civil)/1120/2022 in WP(C)/5665/2019	THE DIRECTOR Versus RANJIT URANG AND 11 ORS.	
	WITH WP(C)/5665/2019	RANJIT URANG AND 15 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. P J SAIKIA MR. P BORDOLOI
			GA, ASSAM MR M KALITA SC. REVENUE MRS R B BORA, SC, BTC

ADMISSION

2	WP(C)/903/2016	RANJIT CH. DEKA and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.P K DAS MS.K DAS	MR.P N GOSWAMI SC, EXCISE DEPTT.
3	WP(C)/1257/2016	JOYDEEP KAR Versus THE STATE OF ASSAM AND 5 ORS	MS. M DUTTA MR. P K ROY MR. P K ROY MR. S K CHAKRABORTY MR. S K TALUKDAR MR. J M A CHOUDHURY MR A CHAKRABORTY MR. A B T HAQUE	MR B GOSWAMI,SC,WATER RESOURCE DEPARTMENT SC, WATER RESOURCE
4	WP(C)/1708/2016	NO.13983474 N EX- HAV CLK SD JOYANTA BORUAH Versus THE UNION OF INDIA and 5 ORS	MR.C BARUAH MR.R K TALUKDAR MRU SARMA MS.R AKHTAR MR.A N I HUSSAIN MR.R BORO DR.G LAL MS.T BURAGOHAIN MRS.U ZEEHAM MS.R BEGOM	MR.S C KEYAL MRS. A GAYAN ASSTT.S.G.I.
5	WP(C)/2667/2016	ROLL NO.SHI/NG/ST/260715/39535 HANIF SIKDAR Versus THE UNION OF INDIA and 2 ORS	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR.D K SAIKIA MRS. A GAYAN ASSTT.S.G.I. SC, C.G.C.

6	WP(C)/2770/2016	ANIL SINGH and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.R GOSWAMI MR.N J KHATANIAR MR.I KALITA	GA, ASSAM MR.B D GOSWAMI R-5 SC, APDCL MR.H DEKA(R-5)
7	WP(C)/2910/2016	MD. ABDUL KAIF ALI Versus THE STATE OF ASSAM AND 6 ORS	MRS.K K CHOUDHURY MR.S K TALUKDAR	GA, ASSAM MR.P S DEKA MR.U DUTTAR- 6and7 MR.K P GOGOI(R- 6&7)
8	WP(C)/3191/2016	MD. ABDUS SUBAN LASKAR and 5 ORS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and 8 ORS	MS.B BHUYAN MS.P SARMA MS.K BARMAN	SC, APDCL
9	WP(C)/3408/2016	SMTI. PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR.S S GOSWAMI MS.R DEKA	GA, ASSAM MR.B J TALUKDAR R- 1 and 2 SC, AG MR. S K MEDHI (R-3) MR.R K TALUKDAR(R- 3) MR P NAYAK, SC, SAD SC, PERSONNEL DEPT.
	WITH			
10	WP(C)/2018/2017	PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM and 2 ORS.	MR.S S GOSWAMI MS.R DEKA	MR.C BARUAH GA, ASSAM SC, AG MR. S K MEDHI (R-3)
11	WP(C)/5602/2016	MONOHAR SINGH Versus THE UNION OF INDIA and 3 ORS	MS.S BORA	MR.Y DOLOI(R-1 TO 4) SR. CGC ASSTT.S.G.I.
12	WP(C)/283/2017	SMTI. HALIDA PARBIN. Versus THE STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR.S DAS MR.T DEWAN	SC, SOCIAL WELFARE
13	WP(C)/4252/2017 B/O	NIRMAL SHIL and 8 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.M SAIKIA MR.S H SIKDAR MR.P P SUT	GA, ASSAM SC, HEALTH
14	WP(C)/6213/2017	PIREN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR.R R KAUSHIK MS.B SOREN	GA, ASSAM SC, PWD
15	WP(C)/7827/2017	DR. HIREN LEKHARU Versus THE STATE OF ASSAM and 4 ORS.	MR.C BARUAH MR. A CHAMUAH MR.B BARUAH	SC, AG SC, HEALTH
16	WP(C)/6017/2018 FIXED	SAMSUN NEHAR BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MS B CHAUDHURY MRS. K DEVI MS R BARUAH	GA, ASSAM MS. R BORA, SC, AGRICULTURE DEPARTMENT
17	WP(C)/3436/2019 B/O	ASIMAL SADAT USMANI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
18	WP(C)/6563/2019 FIXED	GHANA KANTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A BHATTACHARYA MR. M DUTTA	GA, ASSAM
	WITH			
19	WP(C)/8718/2019	GHANA KANTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	GA, ASSAM
20	WP(C)/7273/2019 FIXED	MITALI TALUKDAR Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 11 ORS.	MR. J KALITA MR D C K HAZARIKA MS J KALITA MR D KALITA MR M RAHMAN	MR SISHIR DUTTA SC, APDCL MS M BORCHETIYA MR. S. DUTTA (SC)
21	WP(C)/793/2020 B/O	LOUIS MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. B SAHARIA MR. A M BARBHUIYA MR. J LASKAR MS A BEGUM MR. J N ISLAM MR F Z MAZUMDER	MS. M D BORA, GA, ASSAM SC, PWD

22	WP(C)/4588/2020	ARJUN PRASAD HARIJAN Versus UNITED BANK OF INDIA AND 13 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. S DUTTA SC, PNB
23	WP(C)/291/2021 B/O	LEUKULE JEME @ HELEUKULE JEME Versus THE STATE OF ASSAM AND 13 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, P W D SC, N C HILLS SC, FINANCE SC, P H E
24	WP(C)/891/2021	PRASAD CHANDRA BORDOLOI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS K PHUKAN	SC, WPT AND BC SC, FINANCE
25	WP(C)/916/2021 B/O	NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST
	WITH I.A.(Civil)/1750/2021 in WP(C)/916/2021	SMT NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST
	WITH I.A.(Civil)/1625/2022 in WP(C)/916/2021	NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, FOREST
26	WP(C)/1390/2021 B/O	SHAKINA BEGUM LASKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
27	WP(C)/1614/2021	NARAYAN CHANDRA DAS Versus THE ASSAM STATE COOPERATIVE APEX BANK LTD AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA MS. I DAS	SC, APEX BANK
28	WP(C)/2552/2021	RINAMOYEE SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, P AND R.D. GA, ASSAM MR. M NATH MR. A ROY
29	WP(C)/3387/2021 B/O	DHRUBA PRASAD GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, TAXES SC, FINANCE SC, HEALTH
30	WP(C)/4850/2021	BISHU BABU SINHA Versus THE STATE OF ASSAM AND 3 ORS.	MS. D SINHA	SC, AG SC, FINANCE
31	WP(C)/4903/2021	DEEP PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC SC, P H E
32	WP(C)/4965/2021	RUBUL DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS A KALITA	SC. AGRICULTURE
33	WP(C)/5899/2021	SUMIT WARY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR B M DEKA MS D MAHANTA	SC, APDCL
34	WP(C)/6599/2021	GAURAB KUMAR BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM
35	WP(C)/6801/2021	KAMAL SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION
36	WP(C)/576/2022	BINGKU SONOWAL Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, WPT AND BC
37	WP(C)/2233/2022 B/O	ALTAF HUSSAIN MOZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY SC, P H E	SC, P AND R.D. SC, FINANCE

38	WP(C)/3213/2022 FIXED	CT/GD NO. 103600190 ROHIT KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. R K TALUKDAR MR. D BORAH	ASSTT.S.G.I.
39	WP(C)/3411/2022 FIXED	PRAKASH JYOTI BORAH AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B SINHA MR D K DEY	GA, ASSAM
ORDERS				
40	WP(C)/2280/2016	SMT. SWARNAMONI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR B N GOGOI MR.B GOGOI MR.S NEOG MR.H DAS	SC, SOCIAL WELFARE
41	Cont.Cas(C)/468/2019	PRABIN DEKA Versus ANAND PRAKASH TEWARI, IPS	MR. K SINGHA MRS. P BARUAH	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS
42	Cont.Cas(C)/489/2019	CHANDBI BEGUM MAZUMDER @ CHANABI BEGUM Versus BORSING RONGPI AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
43	Cont.Cas(C)/546/2019	GOUR PRASAD PAL Versus SUDIP JYOTI DAS AND ANR	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	
44	Cont.Cas(C)/552/2019	ABDUL HANNAN Versus RAJESH PRASAD	MR. M BHAGABATI MS G BORA MR. S B SARMA	
45	Cont.Cas(C)/601/2019	GOJEN PEGU Versus AVINASH PURUSHOTTAM DAS JOSHI, IAS AND 2 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	
46	Cont.Cas(C)/673/2019	KARUNA KANTA SARMA Versus DIRECTORATE OF AGRICULTURE AND ANR	MR. R BORUAH MR. P MAJUMDAR	MR. D SAIKIA MR S M T CHISTIE, (SC, AGRICULTURE DEPTT.)
47	Cont.Cas(C)/710/2019	KULENDRA CHANDRA ROY Versus MUGDHAYOTI DEB MAHANTA	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR. S R BORUAH
48	Cont.Cas(C)/759/2019	SMTI. PURNIMA NANDI Versus J B EKKA AND ANR	MR. A H M R CHOUDHURY	SC, PNRD MR. A BHATTACHARJEE
49	Cont.Cas(C)/109/2020	BHUBAN CH. DAS Versus RAKESH KUMAR AND 4 ORS.	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	
50	Cont.Cas(C)/49/2021	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MR. P N CHOUDHURY MR A CHANDRAN MS. K JAIN	MR. D SHARMA (R-2) MR. D BARUAH MR. D BARUAH MR. P GOSWAMI (R-2) MS. N UPADHYAY MR. A I Ali MR. A I Ali S BORA (R-2) MR A BHUYAN (R-2)
51	WP(C)/675/2021 FIXED	KARUNA RANI ROY Versus THE AIRPORT AUTHORITY OF INDIA AND 9 ORS	MR A R MEDHI MR P C R MEDHI	MR. R DUBEY MR. K GOGOI SC, A A I
52	WP(C)/1615/2021	SANJU ENGTI KATHAR AND 2 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MR. K P GOGOI	SC, APDCL SC, K A A C
53	WP(C)/1746/2021 B/O	KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 3 ORS	MR. K BORUAH MR. M ALOM	MR S DUTTA MR. S DUTTA
54	Review.Pet./121/2022 WITH WP(C)/2943/2019 (D/O)	MAGAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	SC, AG SC, IRRIGATION SC, FINANCE DEPTT.

55	I.A.(Civil)/1641/2022 in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
	WITH WP(C)/2689/2020	KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR K DAS (R-1 TO 4)
56	I.A.(Civil)/1652/2022 in WP(C)/5008/2014	ON THE DEATH OF LATE SURESH PRASAD SINGH HIS LEGAL HEIRS SMTI TARA DEVI Versus THE UNION OF INDIA and 2 ORS	MR. S BORA MS J RAJKUMARI	ASSTT.S.G.I.
	WITH WP(C)/5008/2014	SURESH PRASAD SINGH Versus THE UNION OF INDIA and 2 ORS	MR.P PATHAK MSS CHANGKAKATI MR. S BORA MR.A NARZERY MS.P BARMAN MS.S T BOKTH MS.J SAIKIA	ASSTT.S.G.I.
57	I.A.(Civil)/1788/2022 in WP(C)/3697/2020	ASSAM STATE FINANCIAL CORPORATION Versus BHABENDRA NATH SARMA AND 5 ORS.	MR G CHOUDHURY MR. ARIF AHMED	GA, ASSAM MR. B SARMAH SC, FINANCE DEPTT.
HEARING				
58	WP(C)/5700/2012 B/O	MD. JALAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR.R DEV MR.R DHAR MSR RANGMAI	GA, ASSAM MRSA VERMA SC, HEALTH
59	WP(C)/1564/2015 FIXED	HARI MOHAN DHARIKAR Versus DISCIPLINARY AUTHORITY AND DEPUTY GENERAL MANAGER OandC- NW-1 and 4 ORS	MR.A K PURKAYASTHA MR.B K JAIN MS.P C B NAIR MS.R KALITA MS.S DAS	MR.L TALUKDARR-1 to 5 MR. K K DEY MS.M DAS(R-1 to 5) MR.G DAS(R-1 to 5) MR.B DAS(R-1 to 5) MR V K BAROOAH

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1621/2022	ANATH RAY Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
2	Bail Appln./1623/2022	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED MS. S CHAKRABORTY	PP, ASSAM
3	Bail Appln./1656/2022	SABIR AHMED BORBHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
4	Bail Appln./1669/2022	MD. JUWEL ALI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>MOTION</u>				
5	Crl.Pet./582/2022	AJANTA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. A K SHARMA MR. M BISWAS MR M BASUMATARI	PP, ASSAM
6	Crl.Pet./292/2022	MISS DIPANWITA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. S KALITA MR P DAS	MR. A K SHARMA MR. B D GOSWAMI MR. M BISWAS MR M BASUMATARI PP, ASSAM
7	Crl.Pet./641/2022	THE STATE OF ASSAM AND ANR Versus MD. IMTHIYAZ KHAN	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	
8	Crl.Pet./642/2022	THE STATE OF ASSAM AND ANR Versus MD. SHAMSUZAMAN SHEIKH	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	
9	Crl.Pet./648/2022	DR. AMAL SHARMA Versus THE STATE OF ASSAM AND ANR	MR. A PAUL MR. A PAUL	PP, ASSAM

10	Crl.Pet./650/2022	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
11	Crl.Pet./655/2022	PHANINDRA MOHAN DAS Versus SMTI. RUPALI DAS AND ANR	MD. B HUSSAIN MR A H TOUFIQ	PP, ASSAM
12	Crl.Pet./656/2022	SANJAY SINGH KHERIYA @ SANJAY KHARIYA Versus THE STATE OF ASSAM AND ANR	MR A ALI MR. Y ALI	PP, ASSAM
13	Crl.Pet./657/2022	DEBABRATA NATH Versus THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	PP, ASSAM
14	Crl.Pet./658/2022	ABHIJIT DOWERAH Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
15	Crl.Pet./659/2022	GAURANGA GHOSH Versus SMT. MAYARANI GHOSH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
	WITH I.A.(Crl.)/336/2022 in Crl.Pet./659/2022	GAURANGA GHOSH Versus SMT. MAYARANI GHOSH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
16	Crl.Pet./670/2022	SUBAL BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	PP, ASSAM
17	AB/1852/2022	SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
18	AB/1900/2022	BIKRAM BORUAH AND ANR. Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
19	AB/1921/2022	ABUL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
20	AB/1939/2022	AMARDEEP DAS Versus THE STATE OF ASSAM	MR. A PAUL MS. A LAHKAR	PP, ASSAM
21	AB/1941/2022	MUHIB UDDIN LASKAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
22	AB/1945/2022	HIRANYA BARMAN Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
23	AB/1964/2022	ZAKIR AHMED BORBHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. H A TALUKDAR MR. P S BISWAS	PP, ASSAM
24	WP(C)/4412/2022	ALEE BORGHOAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. A KHANIKAR MR. B K GOGOI	GA, ASSAM SC, GHC
		ADMISSION		
25	WP(C)/4506/2018 PART-HEARD	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM MR. R BARUAH, S.C., A.G. (A AND E), ASSAM MR. A ROY (R-2 TO 6)
	WITH			
26	WP(C)/4925/2018	NIRANJAN MALAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR A M MAZUMDAR DR. B AHMED SC, AG MR. R A CHOUDHURY MR. R A CHOUDHURY MR. R A CHOUDHURY MR A CHOUDHURY MR. T A CHOUDHURY	DR. B AHMED GA, ASSAM MR G BAISHYA, S.C., A.G. (A & E) MR. R K TALUKDAR (R-5) MR R BARUAH (S.C. A.G) SC, FINANCE

27	WITH WP(C)/4996/2018	PURNA KANTA DUTTA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) SC, AG MR. A ROY MR R BARUAH SC, FINANCE
28	WITH WP(C)/5123/2018	GUBIN HANDIQUE AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
29	WITH WP(C)/5997/2018	PRADEEP KUMAR KAUNDA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A U CHOUDHURY MR. R A CHOUDHURY MR. A M MAZUMDER MR. T A CHOUDHURY	GA, ASSAM MR. M. NATH (SC, P & R.D.) SC, A.G. MR G. BAISYA (S.C. A.G. (A&E)) SC, FINANCE
30	WITH WP(C)/7197/2018	UTTAM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR A M MAZUMDAR DR. B AHMED MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A CHOUDHURY MS L BORDOLOI MR. T A CHOUDHURY	MR. M NATH (SC, P&RD DEPT., R-1,2,7) MR G BAISHYA(SC, AG, R- 5) MR. S S ROY (GA, ASSAM, R-4,6) MR P NAYAK (SC, FINANCE, R-3) MR. R. BARUAH (SC, A.G.)
31	WITH WP(C)/3038/2020	DHANAMANJURI MEDHI TALUKDAR @ DHAN MANJURI MEDHI TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
32	WITH WP(C)/4577/2020	MONSUR HAQUE SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
33	WITH WP(C)/2995/2021	KURBAN ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. U HAZARIKA MS. C DEKA	SC, PNRD GA, ASSAM
34	WITH WP(C)/3667/2021	SYED ASHRAF UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	MR. J K GOSWAMI (ADDL. SR. GOVT. ADV.) MR. A ROY (SC, P&RD) MR P NAYAK (SC, FINANCE) SC, PENSION
35	CrI.A./129/2022	RAHAM ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
	WITH I.A.(CrI.)/332/2022 in CrI.A./129/2022	RAHAM ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
36	Bail Appln./1009/2022 FIXED.	LILA MADHAB SAIKIA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. A CHAUDHURY MR. P K DAS MR. J SAIKIA MS. S KAKATI MR. D BORA MR. N MAHAJAN	MRS S GOSWAMI (FOR INFORMANT) MR. R GUPTA (FOR INFORMANT) PP, ASSAM

37	Bail Appln./1309/2022	TAFIQUK ISLAM Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
38	Bail Appln./1438/2022 FIXED	SHEIKH JIAUR RAHMAN Versus THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
39	Bail Appln./1443/2022 FIXED	SAHIDUL ISLAM @ SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
40	Bail Appln./1581/2022 FIXED	RAJESH SARKAR Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
WITH				
41	Bail Appln./1568/2022	NABA RATNA BARMAN @ NABA Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
42	Bail Appln./1625/2022 FIXED	NITUL ALI Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
43	Bail Appln./1626/2022 FIXED	FAIJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
BAIL HEARING				
44	AB/2850/2021	SAHINUR RAHMAN @ SAHINUR HOQUE Versus THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA	PP, ASSAM
45	AB/3543/2021	DILIP NATH @ DILIP KR NATH AND ANR Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
46	AB/3604/2021 FIXED	RATAN DEBNATH Versus THE STATE OF ASSAM	MR. J PAWE	
47	AB/3861/2021 FIXED	SHAMAD ALI Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
48	AB/445/2022	ABJUR ALI Versus THE STATE OF ASSAM	MR. R ALI R L CHUTIA	PP, ASSAM
49	AB/530/2022	MD. JIARUL ALI Versus THE STATE OF ASSAM	MR. R ALI R L CHUTIA MRS. B CHAKRABORTY	PP, ASSAM
50	AB/803/2022	ABDUL KALAM Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
51	AB/826/2022 FIXED	MD. NUR ISLAM Versus THE STATE OF ASSAM	MR. D BARUAH MD S ALI MS. T. PAIT	PP, ASSAM
52	AB/1274/2022 FIXED	MD. FOIZUR RAHMAN Versus THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S T ADNAN MS. P KHATUN	PP, ASSAM
53	AB/1282/2022 FIXED	MD. WAHAB SEIKH Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
54	AB/1317/2022 FIXED	PRANJAL BORAH Versus THE STATE OF ASSAM	MS N BEGUM MR. N K MURRY MS. O KITS MS P TOKBIPI	PP, ASSAM
55	AB/1352/2022	AKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

56	AB/1501/2022 FIXED	ABDUL MAJOM SK AND 6 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
57	AB/1558/2022	DHABOL CHUTIA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA	PP, ASSAM
58	AB/1562/2022	ROHUL AMIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
59	AB/1572/2022 FIXED	SUDHIR CHANDRA DAS Versus THE STATE OF ASSAM	MR. D BHATTACHARJEE	PP, ASSAM
60	AB/1593/2022	BIJOY MALAKAR@ BATAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	PP, ASSAM
61	AB/1635/2022	MONIRUL ISLAM @ MONIR UDDIN AND ANR Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
62	AB/1897/2022 FIXED	BHABESH BARMAN Versus THE STATE OF ASSAM	MR. M K DAS MOMI KALITA	PP, ASSAM

ORDERS

63	I.A.(Civil)/1996/2022 WP(C) 7723/2017(D/O) in WP(C)/7723/2017	THE STATE BANK OF INDIA and 5 ORS Versus SATYA NATH DAS.	MR U SARMA MR N BARUAH
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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1562/2022	MAHMUDUL HASSAN KHAN @ MAHMUDUL HASAN KHAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR R ISLAM	PP, ASSAM
2	Bail Appln./1614/2022	ABUL KHAIR ILIAS NOSHIM AHMED Versus THE STATE OF ASSAM	MR. A M BORA MR. R BARTHAKUR	PP, ASSAM
3	Bail Appln./1622/2022	KEDAR CHETRI Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
4	Bail Appln./1650/2022	AKLIMA CHOUDHURY Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
5	Bail Appln./1653/2022	ASKAR ALI @ ASKET ALI SHIEKH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
6	Bail Appln./1654/2022	RAHUL BASPHOR AND ANR. Versus THE STATE OF ASSAM	MS. P BASFORE MR B SARKAR	PP, ASSAM
7	Bail Appln./1657/2022	HASINA BEGUM @ HASHNA KHATUN Versus THE STATE OF ASSAM	MR. P BORDOLOI	PP, ASSAM
8	Bail Appln./1663/2022	SABEER UDDIN LASKAR @ SABEERUDDIN LASKER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
9	Bail Appln./1665/2022	ARIL LALTHAFAMKIMA Versus THE UNION OF INDIA	MR A TEWARI MS. C DUTTA MS. K HAZARIKA	SC, DRI
10	Bail Appln./1667/2022	MD. SAFED ALI Versus THE STATE OF ASSAM	MR. T DEURI MR D KALITA	PP, ASSAM

11	Bail Appln./1670/2022	MD. DILDAR HUSSAIN @ DILAR HUSSAIN Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
<u>MOTION</u>				
12	Crl.Pet./633/2022	SHAHIDUL ALOM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA R ALI	PP, ASSAM
13	Crl.Pet./634/2022	MD. ZENAID UDDIN AHMED @ MD. ZUNAID UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	PP, ASSAM
14	Crl.Pet./638/2022	MD. JEKIRUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM
15	Crl.Pet./643/2022	BULU RAM RABHA Versus THE STATE OF ASSAM AND ANR	MR D R GOGOI	PP, ASSAM
16	Crl.Pet./649/2022	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
17	Crl.Pet./651/2022	BABUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
18	Crl.Pet./652/2022	RUKIYA SWOBNAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	S YESMIN T BORA	PP, ASSAM
19	Crl.Pet./653/2022	SHUKUR MAHMUD Versus THE STATE OF ASSAM AND ANR.	MR P K KALITA MR. A R KHAN	PP, ASSAM
20	Crl.Pet./664/2022	PARESH DAS AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A KUNDU	PP, ASSAM
21	Crl.Pet./672/2022	SAILEN BARUAH AND 2 ORS Versus UPASANA BORAH	MR P KATAKI MRS R BEGUM	
22	Crl.Pet./675/2022	DR. STEPHEN MAVELY Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
23	AB/1869/2022	DEVBRAT KUMAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR	PP, ASSAM
24	AB/1881/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
25	AB/1899/2022	MD. CHAMAR ALI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
26	AB/1914/2022	RANJAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
27	AB/1946/2022	POLI GOGOI HATIMURIA Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS MS. S BHATTACHARJEE	PP, ASSAM
28	AB/1965/2022	FERLI KHASIA ALIAS FERLI MUKHIM Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
29	Bail Appln./2389/2021 WITH CASE DIARY, FIXED	ABDUL SABUR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	PP, ASSAM

30	Bail Appln./1143/2022 B/O	PAPU GIRI Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
31	Bail Appln./1272/2022 WITH CASE RECORDS	SWARN SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
32	Bail Appln./1331/2022	FAIZUL ISLAM Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
33	Bail Appln./1454/2022	EKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI MS R P AHMED N. CHOUDHURY	PP, ASSAM
34	Bail Appln./1476/2022 WITH CASE DIARY, FIXED	CH. LUNKHOLAL MATE Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
35	Bail Appln./1483/2022	JAYNAL ABEDIN Versus THE STATE OF ASSAM	MR. G K MEDHI	PP, ASSAM
36	Bail Appln./1529/2022 FIXED	SURHAB ALI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	
37	Bail Appln./1609/2022 FIXED	IMMANUEL RAMENGMAWIA Versus THE STATE OF ASSAM	MR S S TALUKDAR	PP, ASSAM
38	Bail Appln./1610/2022 FIXED	BIKRAM ADITYA BORA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA	PP, ASSAM
39	Bail Appln./1611/2022 FIXED	BIKRAM ADITYA BORA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA	PP, ASSAM
40	Bail Appln./1612/2022 FIXED	RAMESH SARKAR Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM

BAIL HEARING

41	AB/4199/2021	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
42	AB/1145/2022	MATIAR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S C BISWAS MR. A K AZAD MR. F A HASSAN MR S A SIKDER	H A AHMED PP, ASSAM
43	AB/1330/2022	MOBARAK HUSSAIN MIR @ MOBARAK ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
44	AB/1664/2022	RIAZUL ISLAM @ RIYAJUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
45	AB/1666/2022	MD NURUL AMIN @ GAONBURA Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
46	AB/1672/2022 FIXED	MD. ASHADUL ISLAM @ ASADUL HOQUE Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
47	AB/1766/2022	RAJANI DEORI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. G TAMULI MR. P. SINGHA	PP, ASSAM

ORDERS

48	I.A.(CrI.)/324/2022 in CrI.A./4792/2022	RAM YADAV Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
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	WITH CrI.A./4792/2022 (Filing Number)	RAM YADAV Versus THE STATE OF ASSAM F	MR. A GANGULY	
	WITH I.A.(CrI.)/4793/2022 (Filing Number)	RAM YADAV Versus THE STATE OF ASSAM F	MR. A GANGULY	
49	I.A.(CrI.)/329/2022 WITH CASE RECORD, FIXED in Bail Appln./1439/2022 WITH Bail Appln./1439/2022	LAL BADSHA BANIA Versus THE STATE OF ASSAM, LAL BADSHA BABNIA @ LALU @ LADU Versus THE STATE OF ASSAM	MS. S K NARGIS MS. SUDAKSHINA K. MS. A MESEN MS. S K NARGIS MS. SUDAKSHINA K. MS. A MESEN MS J BEGUM	PP, ASSAM PP, ASSAM
HEARING				
50	CrI.A./185/2020 WITH LCR 4 FILES WITH I.A.(CrI.)/454/2020 in CrI.A./185/2020	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA MR. S SAHU MR J KALITA	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5434/2021 FIXED	BULESWAR KACHARI Versus THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BROOK	SC, FINANCE SC, IRRIGATION
WITH				
2	WP(C)/5361/2021	BISWAJIT GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BROOK	SC, IRRIGATION SC, FINANCE
3	Cont.Cas(C)/377/2022	LAKHINATH BASUMATARY Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
4	Cont.Cas(C)/378/2022	BERPUNG RAJA BASUMATARY @ BIRPUNG RAJA BASUMATARY Versus ANURAG GOEL AND ANR	J U AHMED MR S R NAWAZ	
5	Cont.Cas(C)/379/2022	DADHI BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
6	Cont.Cas(C)/380/2022	DADHI BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
7	Cont.Cas(C)/381/2022	SONSANI BIBI Versus KAMAL KUMAR BAISHYA, ACS AND 2 ORS.	MS. S MEDHI MS. A GOGOI	
8	Cont.Cas(C)/382/2022	BABUL CHOWDHURY Versus AJAY KUMAR VERMA, IAS	MR. S ROY MR. M H LASKAR M. HOSSAIN	
9	Cont.Cas(C)/383/2022	REGIMA KHATUN Versus KAMAL KUMAR BAISHYA, ACS AND 2 ORS.	MS. S MEDHI MS. A GOGOI	
10	Cont.Cas(C)/384/2022	SMTI. BHANU NATH Versus KAMAL KUMAR BAISHYA, ACS AND 2 ORS.	MS. S MEDHI MS. A GOGOI	

11	WP(C)/4242/2022	PARAMITA SEN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR R SINGHA	GA, ASSAM SC, REVENUE SC, I O C
12	WP(C)/4524/2022	RATAN SINGH Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, REVENUE
13	WP(C)/4525/2022	MD. WAIZUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	SC, P AND R.D.
14	WP(C)/4535/2022	TAPAN DEKA Versus THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR N RAY	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/4536/2022	MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS N BEGOM MR. S AHMED	SC, FOREST
16	WP(C)/4539/2022	STAR CEMENT LTD. Versus UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	ASSTT.S.G.I.
17	WP(C)/4542/2022	BURAGAON S.S LIMITED AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N J DUTTA MR. K D SARMA	SC, CO OP GA, ASSAM
18	WP(C)/4544/2022	ALI HASSAN @ HASSAN ANSARI Versus THE UNION OF INDIA AND 11 ORS	MR S N KRISHNATRAYA MR R YASIN	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
19	WP(C)/4551/2022	PRANAB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	GA, ASSAM
20	WP(C)/4555/2022	SAMSUL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, WATER RESOURCE
21	WP(C)/4561/2022	SOHAN GOUR Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS	MR. D P BORAH MS. S BORO MR B PAUL	
22	WP(C)/4563/2022	M/S. J. D. PHARMACEUTICALS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY JYOTISH DAS	SC, HEALTH SC, FINANCE
23	WP(C)/4564/2022	EX NO. G/3600904A RFN/GD, KIRAN PAL SINGH Versus UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
24	WP(C)/4565/2022	RAMJAN ALI AND 8 ORS Versus THE STATE OF ASSAM AND 9 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	GA, ASSAM SC, REVENUE
25	WP(C)/4568/2022	AKTAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
26	WP(C)/4574/2022	JIYARUL RAHMAN AND ANR Versus THE CHIEF GENERAL MANAGER (D) APDCL AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL
27	WP(C)/4580/2022	AMZAD ALI FAKIR Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MD A ISLAM	GA, ASSAM SC, REVENUE
28	WP(C)/4581/2022	DULAL KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MS M DAS	GA, ASSAM SC, EXCISE DEPTT.
29	WP(C)/4582/2022	RUBUL KALITA AND 58 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, A S A M B

30	WP(C)/4591/2022	N E TRADE AND TRANSPORT AND ANR Versus FOOD CORPORATION OF INDIA AND 5 ORS	MR. P P BARUAH MR. R SARMA	SC, F C I
31	WP(C)/4598/2022	DHARANI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	N CHAUDHURY	SC, GMC
32	WP(C)/4601/2022	SAMIR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MR. W RAHMAN	GA, ASSAM SC, REVENUE
33	WP(C)/4603/2022	DILIP BARUAH @ DILIP KR BARUAH Versus THE STATE OF ASSAM AND 8 ORS	MR D C K HAZARIKA	SC, CO OP GA, ASSAM
34	WP(C)/4618/2022 B/O	QUIPPO OIL AND GAS INFRASTRUCTURE Versus THE OIL INDIA LIMITED AND 3 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, OIL
ADMISSION				
35	WP(C)/7842/2017 B/O	SONESWAR BAISHYA Versus THE ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MR. J C CHAUDHURY MR.D C CHETIA MR.D BAISHYA MR. D BAISHYA	GA, ASSAM MR. R TALUKDAR, GA, ASSAM MR. K D SARMA (SC, APDCL)
36	WP(C)/3605/2019 FIXED	SHREE GAUTAM CONSTRUCTION CO. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MS. A AGARWAL MR. M SAHEWALLA	GA, ASSAM MR. B CHOUDHURY, SC, PWD, ASSAM.
37	WP(C)/4783/2019 FIXED	SRI MADHAB BARHAJARA GAON PATHAR PARISALANA SOMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	GA, ASSAM SC, REVENUE
38	WP(C)/8240/2019 FIXED	NARAYAN DEBNATH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM MRS. R MOMTAZ MR. A H M R CHOUDHURY MR. A I UDDIN SC, REVENUE
39	WP(C)/3731/2020 FIXED	HEEYA THE ATTIRE STUDIO AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR. R. RAFIQUE, SC, AG, ASSAM.
40	WP(C)/313/2021	HAREN DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORO MR A BORUAH MS A DEURI	MR. R. DHAR, SC, HANDLOOM AND TEXTILE GA, ASSAM SC, REVENUE
WITH				
41	WP(C)/4925/2020	SATAJAN MEENPALAN O UDDYAN KHETRA Versus THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, FOREST
42	WP(C)/4890/2021 B/O	SAMIRAN BHATTACHARYYA AND 6 ORS Versus THE STATE OF ASSAM 4 ORS	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY	MR.A K SHARMA (r-4) GA, ASSAM MR S BHUYAN (r-4) MR. A MOBARAQUE (r-4) SC, REVENUE
43	WP(C)/713/2022 B/O	CHANDAN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHETIA	GA, ASSAM SC, BTC
44	WP(C)/720/2022 B/O	PINKU BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MS N NEWME	GA, ASSAM SC, BTC
45	I.A.(Civil)/922/2022 FIXED in WP(C)/5728/2021	SRI BIJU KUMBANG Versus ANJALA BASUMATARY AND 3 ORS	MR. S BARTHAKUR	MR. T J MAHANTA

	WITH WP(C)/5728/2021	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
46	WITH WP(C)/1609/2022	SMT. ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST
47	WP(C)/1646/2022 FIXED	RASMI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	GA, ASSAM SC, EXCISE DEPTT.
48	WP(C)/1820/2022 FIXED	MD. FAIZUDDIN ALI Versus THE STATE OF ASSAM AND 4 ORS	H A AHMED MR. R ALI	GA, ASSAM
49	WP(C)/2723/2022 FIXED	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MR P DOLEY	ASSTT.S.G.I.
50	WITH WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
	WITH I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.
	WITH I.A.(Civil)/2000/2021 in WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH	
51	WP(C)/2956/2022 CAVT. NO.04662/022, FIXED	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
52	WP(C)/3668/2022 FIXED	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. K N CHOUDHURY MR. M DAS	SC, AFDC

53	WP(C)/3945/2022 FIXED	M/S RA MAZUMDER AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. A Y CHOUDHURY (R-6) MRS. Z AKHTAR (R-6) MR. T A CHOUDHURY (R-6) MR M DEY (R-6) SC, PWD
54	WP(C)/4557/2022 FIXED	RUPENDRAJIT SARMA Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR M R ADHIKARI	SC, P AND R.D. GA, ASSAM
<u>BAIL HEARING (BA)</u>				
55	Bail Appln./1410/2022 FIXED	RANJIT KUMAR BORAH Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. M AGARWALLA MR D NANDI MS P GOGOI MR. H K SHARMA	SC, CBI
<u>ORDERS</u>				
56	I.A.(Civil)/1969/2022 FIXED in WP(C)/6811/2015 WITH WP(C)/6811/2015	PRAVIR KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
		PRAVIR KUMAR ROY Versus THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS MR B KAUSHIK MR. S HAZARIKA MR. S HAZARIKA	GA, ASSAM
	WITH I.A.(Civil)/961/2016 in WP(C)/6811/2015	PRAVIR KUMAR ROY Versus THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 60 TO 120), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/977/2016	UTTAR KAMPITH MAHAVIDYALAYA SR. and ANR. Versus THE STATE OF ASSAM AND 11 ORS	MR.D C K HAZARIKA MS.J KALITA	GA, ASSAM(R3, 8,9) MR.T C CHUTIA MR.P K ROY(R-11) MR.Z ALAM(R-11) MR.S K CHAKRABORTY(R-11) MR.D P BORAH MR.E U AHMED(R-11) SC, SECONDARY EDUCATION(R1,2,5) SC, FINANCE R6 SC, HIGHER EDUCATION SC, PENSION(R7) SC, SEBA(R10)
2	WP(C)/4803/2016	JUNU DEVI and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR.R PHUKAN MRSS BARPATRAGOHAIN	SC, HIGHER EDUCATION SC, N C HILLS
3	WP(C)/5588/2016	PRANAB KUMAR DEV CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MS.P BHATTACHARYA(R-5) MR.P D NAIRR-4 MR G ALAM(R-4) MR.H ROHMAN(R-4) MR.A BARUA(R-5) MR.A BHATTACHARYA(R-5) SC, ELEMENTARY EDUCATION MR.D NAG(R-4)
4	WP(C)/6053/2016 CAVT. NO. 1201/2016	MD. SAMSUJJAMAN Versus THE STATE OF ASSAM and 5 ORS.	MR.J U N M LASKAR MR.A M BARBHUIYA MR.A AHMED	MR.J ABEDIN(R-5) GA, ASSAM MR.D A KAIYUM MR.K I MAZUMDERR-5 SC, SECONDARY EDUCATION FOR CAVEATOR

5	WP(C)/6061/2016	BROJENDRA WAIBRA Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BORA MR.S K TALUKDAR	MR.C BARUAH(R-4) MR.D BARUAH(R-4) MR.B BARUAHR-4 SC, ELEMENTARY EDUCATION SC, N C HILLS
6	WP(C)/6232/2016 CAVT. NO. 1276/16	REFAZUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.D K SAIKIA MR.B DAS	MR R KARIM SC, SECONDARY EDUCATION FOR CAVEATOR
7	WP(C)/6397/2016	DIPAK KR. BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.S K SAHARIA MS.A BEGUM MR D C NATH MR.M DAS	MR. K K DUTTA SC, SECONDARY EDUCATION
8	WP(C)/6740/2016	ABHIJIT BHOWMICK Versus GAUHATI UNIVERSITY and 4 ORS.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	SC, G U MR.L P SHARMA
9	WP(C)/6760/2016	M/S AGLO PACKAGING PVT. LTD Versus THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.P DUTTA MS.N GOGOI MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA
10	WP(C)/6784/2016	BHABEN CH. DEKA Versus THE BODOLAND TERRITORIAL AUTONOMOUS COUNCIL and 5 ORS	MR.D P CHALIHA MS.K DEVI MS.K DAS	SC, ELEMENTARY EDUCATION SC, BTC
11	WP(C)/7027/2016	BANI KANTA BHARALI Versus THE STATE OF ASSAM and 5 ORS.	MR.R SARMA MR.S TAI	GA, ASSAM MS.A K CHOUDHURY(R - 6) MR. R M DEKA (R5) MR.M CHOUDHURY R - 6 MR.D CHOUDHURY(R - 6) MR.T ALI(R - 6) SC, SECONDARY EDUCATION
12	WP(C)/7093/2016	MAYURI HAZARIKA Versus STATE OF ASSAM and ORS.	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ	SC, SECONDARY EDUCATION(R1-3)
	WITH			
13	WP(C)/4032/2015	MAYURI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.G BAISHYA SC, AG(R4) MR. R K TALUKDAR (R-4) SC, SECONDARY EDUCATION(R1)
14	WP(C)/7227/2016	ABDUR RAHIM TALUKDAR Versus THE STATE OF ASSAM and 5 ORS.	MRS.P B HAZARIKA MR.S ALI	GA, ASSAM(R-4) MR.J AHMEDR-5 MR A HAQUE(R-5) SC, SECONDARY EDUCATION(R-1,2,3,5) MS.M AHMED(R-5)
15	WP(C)/7353/2016	GIRISH TALUKDAR and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION
16	WP(C)/7358/2016	RANTU MONI SARMAH Versus THE STATE OF ASSAM AND 8 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MRS N SARMAH	MR.D C K HAZARIKA(R-8) MS.J KALITA(R-8) SC, EDUCATION
17	WP(C)/5615/2017	ARIJIT PAUL Versus THE STATE OF ASSAM and 4 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MR. F ISLAM	SC, HIGHER EDUCATION

18	Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MS. B BHUYAN MS. N BORAH	MR. A DEKA MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE MR. D SAIKIA, SR.ADV. MS. R CHAKRABORTTY
19	WP(C)/5922/2018	GRADUATE LEVEL ELEMENTARY TEACHERS ASSOCIATION, ASSAM AND 221 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. A M S MAZUMDER	SC, ELEM. EDU GA, ASSAM SC, FINANCE
20	WP(C)/6763/2018	RANJAN KR. BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MS N BEGUM MR B M DEKA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4- R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)
21	WP(C)/1828/2019	RAJ COKE INDUSTRIES, Versus STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI SC, INDUSTRIES AND COMMERCE
WITH				
22	WP(C)/5917/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
WITH				
23	WP(C)/5931/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
WITH				
24	WP(C)/5932/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
WITH				
25	WP(C)/5954/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
WITH				
26	WP(C)/5957/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
WITH				
27	WP(C)/5960/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE

28	WITH WP(C)/5980/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
29	WITH WP(C)/6027/2018	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
30	WITH WP(C)/1843/2019	SHEO SHAKTI COKE INDUSTRIES Versus STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. J HANDIQUE MS. A TALUKDAR SC, INDUSTRIES AND COMMERCE
31	WITH WP(C)/1860/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
32	WITH WP(C)/2096/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
33	WITH WP(C)/2111/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
34	WITH WP(C)/2138/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
35	WP(C)/8471/2019	BIRALAL DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R SIKDAR MD. A ALI MR. S I TALUKDAR	MR. K. GOGOI, (SC,HIGHER EDUCATION DEPARTMENT (R-1 to R-3)) SC, FINANCE (R-4)
36	WP(C)/1350/2020	SABIKUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M CHOUDHURY MR RIZWAN YASIN	SC, HIGHER EDU SC, APSC MS. P BHATTACHARYA (R- 6) MR B P BORAH (R-5) MR. A BORUA (R-6) MR P J DUTTA (R-5) MR B S DEKA (R-6) MR R S RONGHANG
37	WP(C)/1525/2022 B/O	RUPJYOTI DEKA Versus COMMISSIONER OF EXCISE AND 3 ORS	MR Z ALAM MS. S NAZNEEN MR. P MAJUMDAR MR. S K DAHAL	GA, ASSAM SC, EXCISE DEPTT.
38	WP(C)/1528/2022 B/O	ARUP BARMAN Versus COMMISSIONER OF EXCISE AND 3 ORS	MR Z ALAM MS. S NAZNEEN MR. P MAJUMDAR MR. S K DAHAL	GA, ASSAM SC, EXCISE DEPTT.

39	WP(C)/2017/2022	PROF. JYOTIREKHA G. HANDIQUE Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS	MR. K N CHOUDHURY MR D J DAS N GAUTAM	SC, HIGHER EDU MR. D SAIKIA (R1-R3) MR. B CHOUDHURY (R1- R3) MS RUKMINI BARUA (R1- R3) MS PADMINI BARUA (R1- R3)
ORDERS				
40	Review.Pet./170/2013 WP(C) 1284/2013 (Disposed)	NOMAL CH. BHUYAN Versus STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA MR.D DAS	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA SC, EDU
41	Cont.Cas(C)/623/2016 WP(C) 1593/16 WP(C) 1048/03 WP(C) 2147/99(ALL D/O)	SRI KETU RAM SWARGIARY and 63 ORS. Versus PREETOM SAIKIA and 2 ORS.	MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	MR.D SAIKIA (R1) MR. A K BHUYAN (R2, R3) MS. B BHUYAN (R2,R3) MR. S P BHATTACHARJEE MR. A DEKA MR.N SARMA (R1) MS. N CHOUDHURY (R2, R3) MR. M BORAH (R2, R3) MR. A KHOUND (R2, R3) MT T TASHI (R3) D SAIKIA, SR.ADV. MS. Y S PHOM (R2, R3)
42	WP(C)/2107/2016	JAY PRAKASH DEURI Versus THE STATE OF ASSAM and 6 ORS.	MR.R DUTTA MR.M K BORO MS.L DAS	SC, SECONDARY EDUCATION
43	WP(C)/6472/2016	MADHUSMITA PODDAR Versus THE GAUHATI UNIVERSITY and 4 ORS.	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA	SC, G U
44	Cont.Cas(C)/47/2018	ANJAN JYOTI PHUKAN AND 10 ORS. Versus PHANINDRA JIDUNG	MR. S K GOSWAMI MR. A KALITA	MR. D MOZUMDER (R4) MS. P CHAKRABORTY D SAIKIA, MR. N SARMA (R4)
45	Review.Pet./94/2019	PRADIP GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, EDU, "SC, SECONDARY EDUCATION", "SC, FINANCE".
WITH				
46	WP(C)/3168/2012	PRADIP GOGOI and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.D BORA MR.R P SARMAH MR.B D GOSWAMI MRM R ADHIKARI MR.A R TAHBILDAR MS.H TERANGPI MR.M P BORAH	SC, EDU
47	Cont.Cas(C)/411/2020	PRINOY KUMAR BRAHMA AND 2 ORS. Versus PRITAM SAIKIA AND 2 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	MR. D SAIKIA (R-2) MS. P CHAKRABORTY MR. B GOGOI (R-2) MS N M SARMA MR A CHALIHA (R-2)
48	Cont.Cas(C)/438/2020	ABDUL AOWAL MONDAL Versus PREETOM SAIKIA AND ANR.	MR. U K NAIR MR. A CHETRY MR. M P SARMA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR. N J KHATANIAR (R2) MS H TERANGPI MR B KAUSHIK MR. A PHUKAN (R2)
49	Cont.Cas(C)/452/2020	MD. ANWAR HUSSAIN Versus PHANINDRA JIDUNG AND 2 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR S M T CHISTIE

50	Cont.Cas(C)/478/2020	KUSHAL GOGOI Versus PREETAM SAIKIA AND 3 ORS	MR. R K TALUKDAR MR. R BORO MS. P RABIDAS	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH MS. N PHUKAN MR. B DEORI
51	Cont.Cas(C)/142/2021	ARUN SAIKIA Versus PREETOM SAIKIA AND ANR	MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	MR. D SAIKIA MR. N J KHATANIAR MR. K K DUTTA
52	Cont.Cas(C)/246/2021 WP(C) 596/2018(D/O)	SMTI. CHANDRAMA DEVI Versus PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	MR. D SAIKIA MR. R MAZUMDAR MS H TERANGPI
53	I.A.(Civil)/1507/2021 B/O in WP(C)/1007/2021 WITH WP(C)/1007/2021	MOKRAM ALI Versus SAHADULAL AHMED AND 7 ORS. SAHADULAL AHMED AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN (R-7) MD. I H KHAN (R-7) MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, ELEM. EDU MR R KALITA SC, EDU SC, ELEM. EDU GA, ASSAM MR. M U MONDAL (R-7) MS. N NASRIN (R-7) MD. I H KHAN (R-7)
54	WP(C)/1949/2021 FIXED	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
55	WP(C)/3220/2021 FIXED	ALPANA POWGAM Versus THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU MR. A DEKA (r-6)
56	WP(C)/3782/2021	RAJIB BORI Versus THE STATE OF ASSAM AND 6 ORS.	MD S HOQUE MR. B K DAS	SC, ELEM. EDU GA, ASSAM
57	WP(C)/4748/2021	ASSAM HIGH SCHOOL TEACHERS ASSOCIATION, AND ANR Versus THE STATE OF ASSAM , AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. T N SRINIVASAN	SC, SEC. EDU. SC, AG SC, FINANCE DEPTT.
58	WP(C)/6225/2021	MINU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM SC, FINANCE
59	WP(C)/6922/2021	DEB DAS SAHA Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
60	Review.Pet./54/2022 WP(C)/5409/2013 (Disposed)	THE STATE OF ASSAM AND ANR. Versus SMTI RITA DEB	MR B KAUSHIK	
61	Review.Pet./63/2022 WP(C) 4345/2017 WP(C)/4368/2017 (Both Disposed)	RAJAT DAIMARI AND ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B CHAKRAVARTY MS. A LALA MR. S BORDOLOI	GA, ASSAM MR. S BORA SC, BTC
62	I.A.(Civil)/779/2022 WP(C) 2870/2011 (Disposed) in WP(C)/2870/2011	MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	
63	I.A.(Civil)/1758/2022 in WP(C)/2123/2016 WITH WP(C)/2123/2016	ON THE DEATH OF MANIRAM PATIR @ MONIRAM PATIR, HIS LEGAL HEIR AINESWARI PATIR Versus THE STATE OF ASSAM AND 8 ORS MANIRAM PATIR @ MONIRAM PATRI Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY MR. S K DAS MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
64	I.A.(Civil)/1931/2022 in WP(C)/846/2022	FORMAN ALI AND 18 ORS Versus THE STATE OF ASSAM AND 21 ORS.	MR A ALI MR. Y ALI	SC, ELEM. EDU GA, ASSAM

WITH
WP(C)/846/2022

FORMAN ALI AND 18 ORS
Versus
THE STATE OF ASSAM AND 21 ORS

MR A ALI
MR. Y ALI

SC, ELEM. EDU
MD. A A KHAN (r-5 to 22)
MR. A AHMED (r-5 to 22)
U U KHAN (r-5 to 22)

STAY MATTERS

65 WP(C)/7194/2016

MINAKSHI BHATTACHARJEE SEN
Versus
THE STATE OF ASSAM and 3 ORS.

MS. D GHOSH
MR.A BORGHAIN
MR.S BARTHAKUR

SC, SECONDARY
EDUCATION

66 WP(C)/3964/2017

JOHIRUL HOQUE
Versus
THE STATE OF ASSAM and 4 ORS.

MR. M KHAN
MRJ RAHMAN

MR.J AHMEDR-5
MR.K R PATGIRI(R-4)
MS.C DAS(R-4)
MRS.C DAS(R-4)
MS.S R SAIKIA(R-5)
SC, SECONDARY
EDUCATION
MS.M AHMED(R-5)

WITH

67 WP(C)/7052/2017

SHEIKH FARUQUE AHMED
Versus
THE STATE OF ASSAM and 4 ORS.

MR.N AHMED
MD.A HUSSAIN
MR.S K M ALOMGIR
MS.P KONWAR

MRS K DEVI
MR. J RAHMAN
SC, SECONDARY
EDUCATION(R1-3)

68 WP(C)/1030/2018

JYOTI PRASAD BORA
Versus
THE STATE OF ASSAM AND 6 ORS.

MR A C BORBORA
MR H R A CHOUDHURY
MR. P D NAIR
MR. P BORAH
MR G ALAM
MRS K M SAIKIA
MR. M SMITH
MR. H ROHMAN
S R A NASER
MR. N BORPATRAGOHAIN

SC, HIGHER EDU
MR. A D CHOUDHURY

WITH

I.A.(Civil)/2838/2018
in WP(C)/1030/2018

THE GOVERNING BODY OF HATICHONG
COLLEGE AND 2 ORS.
Versus
SRI JYOTI PRASAD BORA AND 4 ORS.

MR H SARMA
MR A D CHOUDHURY

SC, HIGHER EDU
MR H R A CHOUDHURY
GA, ASSAM

69 WP(C)/2803/2021

NILAKANTHA TALUKDAR
Versus
THE STATE OF ASSAM AND 7 ORS

MR. A DEKA

SC, ELEM. EDU
GA, ASSAM
MR. M A SHEIKH (R-7)
MR M RAHMAN (R-7)
MR. M HOSSAIN (R-7)
MS F INTAZ (R-7)

70 WP(C)/5614/2021

AVADHESH KUMAR SINGH AND 2 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. U K GOSWAMI

SC, SEC. EDU.
GA, ASSAM

71 WP(C)/2655/2022

PRAKASH DEKA
Versus
THE STATE OF ASSAM AND 7 ORS

MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM

SC, ELEM. EDU
GA, ASSAM
SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1655/2022	RICKY TANGSANG Versus THE STATE OF ASSAM	MS. D GHOSH OWEN. C MR SAURADEEP DEY MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	PP, ASSAM
2	Bail Appln./1668/2022	PRABIN NARZARY AND ANR Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
MOTION				
3	Crl.Rev.P./341/2022	MD. IKRAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. J ABBAS MR S A BARBHUYAN MR. B HUSSAIN	PP, ASSAM
4	Crl.Rev.P./342/2022	KUMUD CHANDRA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY	PP, ASSAM
5	Crl.Rev.P./346/2022	SUBRATA DUTTA AND ANR Versus M/S JAIN AGENCIES AND ANR	MR P UPADHYAY MR A UPADHYAY	
6	Crl.Rev.P./348/2022	JEHERUL ISLAM Versus SABINA YESMINE	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
7	Crl.Rev.P./349/2022	BIKRAM KHALKO Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	PP, ASSAM
8	Crl.Rev.P./350/2022	MAZIBAR RAHMAN Versus AFROJA PARBIN	MR R DHAR MD. A MATLIB	
9	Crl.Rev.P./352/2022	SAJAHAN ALI @ SAHJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM

	WITH I.A.(CrI.)/337/2022 in CrI.Rev.P./352/2022	SAJAHAN ALI @ SAJAHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
10	CrI.Rev.P./353/2022	MD. ALTAF HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
	WITH I.A.(CrI.)/339/2022 in CrI.Rev.P./353/2022	MD. ALTAF HSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
11	CrI.Rev.P./355/2022	SAIFUL ISLAM Versus ANJUWARA KHATUN AND ANR.	MR J ISLAM MR. M R ISLAM	PP, ASSAM
12	CrI.Rev.P./358/2022	ARUN DAS Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MD. I HUSSAIN MS. J GHOSH	PP, ASSAM
13	CrI.Rev.P./359/2022	MOTI NATH SARMA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	H A AHMED MR. R ALI	PP, ASSAM
14	AB/1875/2022	SARIF UDDIN Versus THE STATE OF ASSAM	MR. S BANIK	PP, ASSAM
15	AB/1878/2022	MD. MOIDUL ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
16	AB/1898/2022	PRAHALAD DAIMARI Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
17	AB/1947/2022	REJABUL HOQUE @ REJAUL HOQUE SARKAR AND ANR. Versus THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
18	AB/1958/2022	SANJARANG NARZARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
19	AB/1968/2022	ASANUR AHMED Versus THE STATE OF ASSAM	MR. A PARAMANIK MR. Z I ANSARI	PP, ASSAM
20	AB/1973/2022	BAHADUR ALI @ BAHADUR ISLAM AND 12 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
<u>ADMISSION</u>				
21	CrI.A./190/2021	SMT. JAYA ARORA Versus THE STATE OF ASSAM ANR.	MS P TALUKDAR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN PP, ASSAM
22	CrI.A./130/2022	TASNIMA BIN AHMED Versus MUZAFFAR ISLAM	MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./1427/2022 FIXED	FAZAL ALI @ FOZOL HAQUE Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	PP, ASSAM
24	Bail Appln./1502/2022 FIXED	RAM BAHADUR SONAR Versus THE STATE OF ASSAM	MR H J TAMULI MR. H S BORAH MR D KALITA	
25	Bail Appln./1504/2022	BIKASH SARKAR AND ANR Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
26	Bail Appln./1517/2022 FIXED	SULTAN HUSSAIN Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM

27	Bail Appln./1551/2022 FIXED	BAHAUL ALI @ BAHARUL ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
BAIL HEARING				
28	AB/2647/2021	PRIYAM DAS Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
29	AB/2961/2021	KADER ALI AND 2 ORS Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	PP, ASSAM
30	AB/15/2022	CHANDAN KUMAR HALOI Versus THE STATE OF ASSAM	MS R KALITA MS. J PAUL MS. S AHMED	PP, ASSAM
31	AB/780/2022 FIXED	SUBHAM DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
32	AB/1048/2022 FIXED	SURAJIT ROY Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	PP, ASSAM
33	AB/1331/2022 FIXED	KAMAL ALI Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
34	AB/1580/2022 FIXED	DILWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
35	AB/1605/2022	SAPTAM DAS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
36	AB/1606/2022	INDRAJEET KUMAR SAHNI Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
37	AB/1614/2022	HARPAL SINGH Versus THE STATE OF ASSAM	MR. S BANIK MD. A H LASKAR	PP, ASSAM
38	AB/1617/2022	TAYAB KASIM TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
39	AB/1621/2022	NOBO BORO Versus THE STATE OF ASSAM	MR. M SARMA	PP, ASSAM
40	AB/1630/2022	ARIJIT DASGUPTA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
41	AB/1633/2022	ARUN KR DAS @ ARUN KUMAR DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
42	AB/1632/2022	AHADUL ISLAM Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
43	AB/1659/2022 FIXED	ABDUL MALEK Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM

ORDERS

44	CrI.A./87/2020 WITH LCR 4 FILES	ABDUL SALAM Versus MOINUL HAQUE AND 6 ORS	MR. S C BISWAS MR. A IKBAL MS A DAS MS M DAS MS A BORAH	MR. A S TAPADER (R-1,2,4,6) C M DEKA (R-1,2,4,6) PP, ASSAM
45	I.A.(CrI.)/318/2022 WITH LCR 1 FILE in CrI.Rev.P./239/2021	MEHERA KHATUN Versus SHOHIDUL ISLAM	MR. M HOSSAIN MR. M RAHMAN	MR. M U MAHMUD

	WITH Crl.Rev.P./239/2021	SHOHIDUL ISLAM Versus MEHERA KHATUN	MR. M U MAHMUD	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MS F INTAZ
46	I.A.(Crl.)/322/2022 in Crl.Rev.P./314/2022	MD. AMIRUDDIN Versus THE STATE OF ASSAM AND ANR	MR. M K BORO	PP, ASSAM
	WITH Crl.Rev.P./314/2022	MD. AMIRUDDIN Versus THE STATE OF ASSAM AND ANR	MR. M K BORO	PP, ASSAM
				<u>HEARING</u>
47	Crl.Pet./256/2020 WITH LCR 1 FILE, FIXED	ABDUS SATTAR Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. R C PAUL MS M BHARATI	MR. A PARAMANIK PP, ASSAM
				<u>STAY MATTERS</u>
48	Crl.Pet./594/2021 WITH LCR 1 FILE, FIXED	SITESH DAS Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MR D DAS MR. M CHALIHA	PP, ASSAM
49	WITH Crl.Pet./593/2021 WITH LCR 1 FILE	SITESH DAS Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MR D DAS MR. M CHALIHA MR R SHARMA	PP, ASSAM
50	Crl.Pet./433/2022 FIXED	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 10 ORS.	MR. DITUL DAS	MR. N UDDIN (R5-R11) MR. M HUSSAIN (R-2,3,4) MR. M ISLAM (R5-R11) MR. A Z AHMED (R-2,3,4) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1662/2022	AMAR FARUK AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS. R DEVI MR. A H MONDAL	PP, ASSAM
MOTION			
2 CRP/72/2022	ARUNABH SAIKIA Versus SMTI. MOONSOON BARKAKATI	MR. M K DAS MR. U S BORA MS J SAIKIA B. CHETRY	
3 CRP/73/2022	RANJIT PANDIT Versus NIKHIL GHOSH AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	
4 CRP(IO)/145/2022	ARUN CHANDRA NATH AND ANR. Versus SMT. KHIRODA KAKATI DAS AND ANR	MR. S SHARMA MS. P TALUKDAR	
5 CRP(IO)/146/2022	ASHOK TARU DUTTA Versus ARINDAM DUTTA	MR. D MOZUMDER MR. S BISWAS MS D DEVI	
ADMISSION			
6 WP(C)/2164/2022 P/H	SHYAM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	MR. P MAHANTA (r-5 to 8) MR. R B GOHAIN (r-5 to 8) SC, IRRIGATION
WITH I.A.(Civil)/1090/2022 in WP(C)/2164/2022	SHYAM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	SC, IRRIGATION
WITH 7 WP(C)/2448/2022	PARASH KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, IRRIGATION
WITH 8 WP(C)/2693/2022	SHYAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, IRRIGATION

9	MACApp./344/2021	THE ORIENTAL INSURANCE COMPANY LTD Versus MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	DR. B AHMED MR. J KALITA MR. J KALITA MR. A K AZAD MR. A. U. AHMED
	WITH I.A.(Civil)/2217/2021 in MACApp./344/2021	THE ORIENTAL INSURANCE COMPANY LTD Versus MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	DR. B AHMED MR. J KALITA MR. J KALITA MR. A K AZAD MR. A. U. AHMED
10	RFA/26/2022	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. Versus CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	
	WITH I.A.(Civil)/1991/2022 in RFA/26/2022	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. Versus CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	
11	FAO/41/2022	LALMIYA HOQUE Versus M/S REJIBUL HOQUE AND ANR.	MR M AHMED MS. N CHOUDHURY MR A. ALI MS R P AHMED	
12	MFA/68/2022	SHRIRAM GENERAL INSURANCE CO LTD Versus ANIL ALI and ANR	MR. R GOSWAMI	
	WITH I.A.(Civil)/1737/2021 in MFA/68/2022	SHRIRAM GENERAL INSURANCE CO. LTD. Versus ANIL ALI AND ANR.	MS. M SAIKIA MS. P BORTHAKUR	MR. R C PAUL
	WITH I.A.(Civil)/1924/2022 in MFA/68/2022	SHRIRAM GENERAL INSURANCE CO LTD Versus ANIL ALI and ANR	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
13	MFA/71/2022	THE ORIENTAL INSURANCE CO. LTD. Versus MINARA KHATUN AND 6 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/1934/2022 in MFA/71/2022	THE ORIENTAL INSURANCE CO. LTD. Versus MINARA KHATUN AND 6 ORS.	MR. S K GOSWAMI MR. R SHARMA	
14	MFA/72/2022	THE REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus PRABHAT DUTTA	MS. A NEOG	
15	MFA/73/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus RINKU DAS AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	
	WITH I.A.(Civil)/1993/2022 in MFA/73/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus RINKU DAS AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	
16	Review.Pet./117/2022 in RSA/42/2006(D/O), WITH LCR	MD. MAFIZUDDIN Versus ON THE DEATH OF MD. TAIMUDDIN, HIS LEGAL HEIRS MD. TARIF UDDIN AND 5 ORS.	MR. A R SIKDAR MR N AHMED	MR. J AHMED MR A N AHMED MS A HUSSAIN
17	MACApp./345/2022	THE ORIENTAL INSURANCE CO. LTD. Versus JEUTI KALITA AND 6 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/1950/2022 in MACApp./345/2022	THE ORIENTAL INSURANCE CO. LTD. Versus JEUTI KALITA AND 6 ORS.	MR. S K GOSWAMI MR. R SHARMA	

18	MACApp./346/2022	THE ORIENTAL INSURANCE CO. LTD. Versus NILOTPAL RAY AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA
	WITH I.A.(Civil)/1951/2022 in MACApp./346/2022	THE ORIENTAL INSURANCE CO. LTD. Versus NILOTPAL RAY AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA
19	MACApp./347/2022	NATIONAL INSURANCE COMPANY LTD. Versus RINU SAIKIA AND 5 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR
	WITH I.A.(Civil)/1952/2022 in MACApp./347/2022	NATIONAL INSURANCE COMPANY LTD. Versus RINU SAIKIA AND 5 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR
20	MACApp./348/2022	NATIONAL INSURANCE COMPANY LIMITED Versus RATON GHOSH AND 2 ORS	MR T KALITA MR. A KAKATI
	WITH I.A.(Civil)/1973/2022 in MACApp./348/2022	NATIONAL INSURANCE COMPANY LIMITED Versus RATON GHOSH AND 2 ORS	MR T KALITA MR. A KAKATI
21	MACApp./349/2022	THE ORIENTAL INSURANCE CO. LTD Versus MRS. SARITA DEVI AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA
22	MACApp./350/2022	SHORIFUL ISLAM KHAN @ SHORIFUL ISLAM Versus THE MANAGER/BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. S N TAMULI MS. A BEGUM P DEKA
23	MACApp./351/2022	DILIP RABHA Versus THE DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR H DAS MR. B C DEKA
24	MACApp./352/2022	ABDUS SOBUR MIAH AND ANR Versus NATIONAL INSURANCE CO.LTD AND 2 ORS	MR M AHMED MD H R AHMED MR A. ALI N. CHOUDHURY
25	MACApp./353/2022	ARUP BORA Versus M/S GREEN VALLEY PRIDE LTD. AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. D NAG
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>			
26	RSA/68/2022	KUSHESWAR RAM AND 2 ORS. Versus BAZAR BABASAYEE SANTHA AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM
	WITH I.A.(Civil)/1307/2022 in RSA/68/2022	KUSHESWAR RAM AND 2 ORS. Versus BAZAR BABASAYEE SANTHA AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM
27	RSA/67/2022	KUSHEWAR RAM AND 2 ORS. Versus BAZAR BABASAYEE SANTHA AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM
	WITH I.A.(Civil)/1305/2022 in RSA/67/2022	KUSHEWAR RAM AND 2 ORS. Versus BAZAR BABASAYEE SANTHA AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM
28	RSA/112/2022	HANIF ALI Versus NAYAN ALI AND ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL

	WITH I.A.(Civil)/1967/2022 in RSA/112/2022	HANIF ALI Versus NAYAN ALI AND ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	
29	RSA/113/2022	HANIF ALI Versus NAYAN ALI AND ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	
	WITH I.A.(Civil)/1968/2022 in RSA/113/2022	HANIF ALI Versus NAYAN ALI AND ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	
30	RSA/114/2022	MUST. ZEBIN RAHMAN Versus DHARMESWAR DEKA	MR. D C C PHUKAN MS. J GOGOI	
	WITH I.A.(Civil)/1970/2022 in RSA/114/2022	MUST. ZEBIN RAHMAN Versus DHARMESWAR DEKA	MR. D C C PHUKAN MS. J GOGOI	
<u>ORDERS</u>				
31	I.A.(Civil)/533/2019 in Intest.Cas./363/2019	SMTI BHANITA TALUKDAR Versus SMTI UTTARA TALUKDAR	MR H DAS MS. U HAZARIKA	
	WITH Intest.Cas./363/2019 (Filing Number)	SMTI BHANITA TALUKDAR Versus SMTI UTTARA TALUKDAR		
32	Cont.Cas(C)/715/2019	ABDUL MANAN KHAN Versus AYESHA KHATUN @ CHOUDHURY	MS. K JAIN	MRS. P BARMAN (BORKAKOTI) MR. B SAIKIA
33	I.A.(Civil)/3083/2019 in RSA/202/2019	SR BIJAY DEY AND ANR Versus SRI NANTU DHAR AND 2 ORS	MR DEBA SARMAH	
	WITH RSA/202/2019	SRI BIJAY DEY AND ANR Versus SRI NANTU DHAR AND 2 ORS.	MR DEBA SARMAH	MR G P BHOWMIK MRS. M HORE
	WITH I.A.(Civil)/1517/2022 in RSA/202/2019	SMT. BINA DEY AND ORS. Versus SRI NANTU DHAR AND 2 ORS.	MR DEBA SARMAH	
34	I.A.(Civil)/3231/2019 FIXED in MACApp./10712/2019	ORIENTAL INSURANCE COMPANY LTD. Versus SRI ROBIN CH. SAIKIA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	MR G BOKALIAL MR. A A HUSSAIN
	WITH MACApp./10712/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus SRI ROBIN CH. SAIKIA AND 3 ORS		
35	I.A.(Civil)/795/2020 in RSA/76/2009 (D/O), WITH LCR in RSA/76/2009	RUPA DEY Versus SHRI SRINATH CHANDRA DEB.	MR. A L MANDAL MR. P K R CHOUDHURY	MR. B C DAS MR J DAS
	WITH I.A.(Civil)/660/2020	SHRI SWAPAN DEY and ANR Versus SHRI SRINATH CHANDRA DEB.	MR. A L MANDAL MR. P K R CHOUDHURY	
	WITH I.A.(Civil)/661/2020	SHRI SWAPAN DEY and ANR Versus SHRI SRINATH CHANDRA DEB.	MR. A L MANDAL MR. P K R CHOUDHURY	
	WITH I.A.(Civil)/662/2020	SHRI SWAPAN DEY and ANR Versus SHRI SRINATH CHANDRA DEB.	MR. A L MANDAL MR. P K R CHOUDHURY	

36	I.A.(Civil)/253/2022 in RSA/13/2019 WITH RSA/13/2019	SOMELA BEGUM, Versus CHANBAR KHALIFA AND ANR. SIRAJ UDDIN AND 3 ORS Versus CHANBAR KHALIFA AND 4 ORS	MR. M U MAHMUD MR. M U MAHMUD MR. A GONI MR. M ALI	MR. M AHMED K U AHMED MR M AHMED (R1,R2) MR. M HUSSAIN MR S HOQUE (R4,R5) MR. A HUSSAIN (R1,R2) MR. A MOBARAQUE (R1,R2)
	WITH I.A.(Civil)/903/2022 in RSA/13/2019	SOMELA BEGUM AND 5 ORS Versus CHANBAR KHALIFA AND 4 ORS F		
37	I.A.(Civil)/1123/2022 in WP(C)/7396/2016(D/O) in WP(C)/7396/2016	THE UCO BANK AND 3 ORS Versus JALAL UDDIN SK and 21 ORS.	MR N BARUAH	MR. A F N U MOLLAH
38	I.A.(Civil)/1137/2022 FIXED in MACApp./680/2019 WITH MACApp./680/2019	GOURI DEVI AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD.	MR D MONDAL	MR. SURAJIT DUTTA
		UNITED INDIA INSURANCE CO. LTD Versus SMTI. GOURI DEVI AND 4 ORS	MR. S DUTTA MRS. S ROY MS. I DAS	MR. Z IQBAL (R1,R2,R3) MR D MONDAL (R1,R2,R3)
39	I.A.(Civil)/1168/2022 FIXED in MACApp./681/2019 WITH MACApp./681/2019	MINATI DEVI AND ANR. Versus UNITED INDIA INSURANCE CO. LTD.	MR D MONDAL	MR. SURAJIT DUTTA
		UNITED INDIA INSURANCE CO. LTD Versus SMTI. MINATI DEVI AND 3 ORS	MR. S DUTTA MRS. S ROY MS. I DAS	MR. Z IQBAL (R1,R2) MR D MONDAL (R1,R2)
40	I.A.(Civil)/1770/2022 WITH LCR in RSA/226/2014 WITH RSA/226/2014 CAVT. NO. 739/13,1589/13,53/2/14	ANIL CH. DEV Versus ON THE DEATH OF MRINAL MANTA GHOSH HIS LEGAL HEIRS MS. SIMA GHOSH		MR. H K DEKA
		ANIL CH. DEV Versus ON THE DEATH OF NARAYAN CH. GHOSH HIS LEGAL HEIRS MRINAL KANTA GHOSH and 11 ORS.	MR.SHILADITYA	MR.H K DEKA MR.H NATH MR.S P ROY MR.K RAJBONGSHI MR.N DAS MS.A TALUKDAR MS.B BAISHYA MR.R SARMA(R- 1(e) to 1(h)) MR.R P N SINGH FOR CAVEATOR
	WITH I.A.(Civil)/1771/2022 in RSA/226/2014	ANIL CH. DEV Versus ON THE DEATH OF MRINAL MANTA GHOSH HIS LEGAL HEIRS MS. SIMA GHOSH		
	WITH I.A.(Civil)/1772/2022 in RSA/226/2014	ANIL CH. DEV Versus ON THE DEATH OF MRINAL MANTA GHOSH HIS LEGAL HEIRS MS. SIMA GHOSH		MR. H K DEKA
41	I.A.(Civil)/1944/2022 in MACApp./6843/2022 WITH MACApp./6843/2022 (Filing Number)	DAIBAKI BARUAH AND 2 ORS. Versus NISHA KUMARI AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	
		DAIBAKI BARUAH AND 2 ORS. Versus NISHA KUMARI AND 2 ORS. H	MS RUKMINI BARUA	

42	I.A.(Civil)/1953/2022 in MACApp./7270/2022	AJBHAN BIBI AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN
	WITH MACApp./7270/2022 (Filing Number)	AJBHAN BIBI AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS. H	MR. J RAHMAN
43	I.A.(Civil)/1974/2022 in MACApp./7070/2022	ORIENTAL INSURANCE CO. LTD. Versus SUFIA BEGUM AND 8 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH
	WITH MACApp./7070/2022 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus SUFIA BEGUM AND 8 ORS. H	MR S DUTTA
	WITH I.A.(Civil)/7071/2022 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus SUFIA BEGUM AND 8 ORS. H	MR S DUTTA
44	I.A.(Civil)/1975/2022 in MACApp./6993/2022	PRANJAL DUTTA Versus M/S NORTH EAST PURE DRINKS PVT. LTD. AND 2 ORS.	MR D MONDAL
	WITH MACApp./6993/2022 (Filing Number)	PRANJAL DUTTA Versus M/S NORTH EAST PURE DRINKS PVT. LTD. AND 2 ORS. H	MR D MONDAL
45	I.A.(Civil)/1976/2022 in MACApp./6870/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus SUNITA AGARWAL AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH
	WITH MACApp./6870/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus SUNITA AGARWAL AND 2 ORS. H	MR S DUTTA
	WITH I.A.(Civil)/6871/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus SUNITA AGARWAL AND 2 ORS. H	MR S DUTTA
46	I.A.(Civil)/1994/2022 in MACApp./7276/2022	PIYARA BIBI AND 5 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN
	WITH MACApp./7276/2022 (Filing Number)	PIYARA BIBI AND 5 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS. H	MR. J RAHMAN
47	I.A.(Civil)/1997/2022 in MACApp./7231/2022	NANDALAL CHOWHAN @ CHOUHAN Versus M/S UNITED INDIA INSURANCE CO. LTD. AND ANR.	A G CHOUDHURY MR N BARMAN
	WITH MACApp./7231/2022 (Filing Number)	NANDALAL CHOWHAN @ CHOUHAN Versus M/S UNITED INDIA INSURANCE CO. LTD. AND ANR. H	A G CHOUDHURY
48	I.A.(Civil)/1999/2022 in SAO/2/2021	ON THE DEATH OF SANKAR DAS HIS LEGAL HEIRS REKHA DAS AND ANR. Versus PANKAJ SARDA AND 5 ORS.	MR G SAHEWALLA MR P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI
			MR. A DEKA MR. S K GHOSH MR. N CHOUDHURY

WITH
SAO/2/2021

SANKAR DAS
Versus
PANKAJ SARDA AND 5 ORS.

MR. P DEKA
MR. A CHETIA
MS. S KATAKEY
MS. S. TODI
MR H K SARMA

MR. S K GHOSH (R-1,2)
N CHAUDHURY (R-1 TO 6)
MR A DEKA (R-1 TO 6)

WITH
I.A.(Civil)/2000/2022
in SAO/2/2021

ON THE DEATH OF SANKAR DAS HIS
LEGAL HEIRS REKHA DAS AND ANR.
Versus
PANKAJ SARDA AND 5 ORS.

MR G N SAHEWALLA
MR P DEKA
MR. A CHETIA
MS. S KATAKEY
MS. S. TODI

MR. A DEKA
MR. S K GHOSH
MR. N CHOUDHURY

WITH
I.A.(Civil)/2001/2022
in SAO/2/2021

ON THE DEATH OF SANKAR DAS HIS
LEGAL HEIRS REKHA DAS AND ANR.
Versus
PANKAJ SARDA AND 5 ORS.

MR G N SAHEWALLA
MR P DEKA
MR. A CHETIA
MS. S KATAKEY
MS. S. TODI

MR. A DEKA
MR. S K GHOSH
MR. N CHOUDHURY

STAY MATTERS

49 CRP(IO)/36/2020
FIXED

BIPUL BORUA @ HAHIRAM
Versus
ON DEATH OF TULEN MOLIA BARUAH HIS
LEGAL HEIRS- KABITA BARUAH AND 6
ORS.

MR. R J BORDOLOI
MR H RAHMAN
MR. R ALI
MISS S GOSWAMI

MR H BEZBARUA
MR. S J SARMAH
MR. B K DAS
MR. H GOGOI

50 Tr.P.(C)./22/2022
FIXED

HARI MODI
Versus
SMTI NISHA NANDA MODI

MR. N B P SINGHA

MR. S C BISWAS
MRS S MALAKAR
MS A BORAH
MR. A K DAS

51 Tr.P.(C)./27/2022
FIXED

BIPLOB ROY
Versus
SHAMPA PAUL
SMTI. PUSPALATA @ PUSHPALATA DEKA
Versus
DIPUL THAKURIA AND 2 ORS

MS. P CHAKRABORTY
MS. A DAS
MS. K KHAN

MR. A J SAIKIA (R3)
MR G S BORO (R3)
MR. S K GUPTA

52 CRP(IO)/85/2022
FIXED

UNION OF INDIA AND 2 ORS.
Versus
M/S S. ROY AND COMPANY

MR H GUPTA

MR. R HUSSAIN
MR A A AHMED
FOR CAVEATOR

54 CRP(IO)/125/2022
FIXED

BULU BORSIAIKIA
Versus
BIJU BORSIAIKIA AND 3 ORS

MR. S DEKA
MR. B DUTTA
MS. J BORO
MR J DAS

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./51/2009 WITH LCR	PHOOL BHANU BEGUM Versus SRI UDHAN SINGH and ORS	MR.P J PHUKAN MSA B PHUKAN	MR.S DUTTA
2	MACApp./261/2010 WITH LCR	ORIENTAL INSURANCE CO. LTD., Versus SMTI GEETA KAUR and 3 ORS,	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.B SHARMA MR.U SAIKIA MR.R K NATH
3	MACApp./108/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus SMTI.CHITRA GOGOI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.D SAIKIA MR.R BARUAH MS.R BORAH MR.D TALUKDAR MR. K K DUTTA MR.B GOGOI MISSP CHOUDHURY MR. K SAIKIA MRSA VERMA
	WITH MC/1792/2011 in MACApp./108/2011	NATIONAL INSURANCE CO. LTD. Versus SMTI.CHITRA GOGOI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	
4	MACApp./9/2012 WITH LCR	SMT. SWARNALATA BHUYAN Versus DECEASED SARBOTTAM BHUYAN REPRESENTED BY HIS LEGAL HEIRS SRI PRABIN BHUYAN and ANR,	MR.S C KEYAL MR.S K GHOSH MR. S P CHOUDHURY	MR.D K DAS MR.R GOSWAMI MR.B S GOSWAMI

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